

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI

Original Application No. 508/2023

**IN THE MATTER OF:**

Gauri Maulekhi... Applicant

VERSUS

Govt. of NCT of Delhi & Ors.... Respondents

**NDOH-19.12.2023**

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Filed by:

New Delhi:

Dated: 04.11.2023 Delhi Pollution Control Committee

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI

Original Application No. 508/2023

**IN THE MATTER OF:**

GauriMaulekhi... Applicant

VERSUS

Govt. of NCT of Delhi & Ors.... Respondents

**STATUS REPORT ON BEHALF OF DELHI POLLUTION  
CONTROL COMMITTEE IN COMPLIANCE TO THE ORDER  
DATED 24.08.2023.**

IT IS MOST RESPECTFULLY SHOWETH:

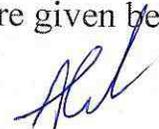
1. That this Hon'ble Tribunal took up the above referred matter on 24.08.2023 and was pleased to constitute a joint committee comprising of representatives of
  - I. Member Secretary- Central Pollution Control Board (CPCB),
  - II. Member Secretary- Delhi Pollution Control Committee (DPCC),
  - III. Secretary- Department of Animal Husbandry and Veterinary(Delhi), and
  - IV. Municipal Commissioner, Municipal Corporation of Delhi.

The Member Secretary, DPCC will act as a coordinator in the Committee.

The Term of Reference of the Committee is as:

- a. The Committee will carry-out the spot inspection and examine truthfulness of the allegations made in the petition and submit status and action taken report.
- b. alleged violation of the provisions of the act, rules and guidelines by the dairies on the Yamuna floodplains in the NCT of Delhi.
- c. The Committee will also suggest the remedial measures based on extent of environmental damages observed.

- d. maintenance of dairy farms in compliance with siting criteria and taking integrated approach to comply with environmental regulations/norms particularly for maintaining good hygienic status of dairy farms, protection of flood plain zone and setting up of solid and liquid waste management facilities.
2. That, Report of the Joint Committee constituted by the Hon'ble National Green Tribunal in compliance to the order dated 24.08.2023 is attached as **ANNEXURE-1 (Colly)**.
3. The observation of the joint Committee visit is as under:
- i. No permanent structure of dairy farm was found at the sites mentioned in the OA. However, about 15 encroachment shelters (temporary) were found at Village ChakChilia (Mayur Nature Park) on DDA land. As informed by the local residents, these encroachment shelters (temporary) are being used for residential purposes. In 03 such shelters, 08 bovine animals were seen on 16.10.2023 by the sub-committee. The Joint Committed also observed 05 bovine animals in 02 of the said 03 such shelters during their visit on 18.10.2023.
  - ii. Besides above, about 40 bovine animals were seen scattered in open area in the river Yamuna flood plain area at Village ChakChilla, Village ChiragJanubi, Village NangliRazapur (Mayur Nature Park) and HindonSarovar on 16.10.2023 by the sub-committee. The Joint Committee also observed about 20 bovine animals scattered in open area during their visit on 18.10.2023.
  - iii. No sign/display board in the name of any dairy farm was noticed at such encroachmentsshelters (temporary).
  - iv. Bovine dung/patches of bovine dung and wooden pegs (khoonta to tie the animals)were seen at various places at Village ChakChilla (Mayur Nature Park). During the visitby the Joint Committee, animals were found tied with wooden pegs at 2-3 locations.
  - v. No carcass of any bovine animal was observed.
  - vi. All the 18 alleged sites (for which geo-coordinates provided by the petitioner in its OA) were visited and observations are given below:



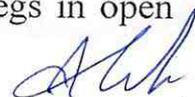
- a) 06 encroachments were mentioned in the petition, out of which, 05 were observed demolished on DDA land. In the remaining 01 encroachment, a shelter (temporary) was observed (i.e. Lat: 28.588476 and Long: 77.290443; which in one of the aforesaid 03 shelter as at (i) above) wherein 4 no. of bovine animals were found and the residents informed that milk is being used for their own consumption;
- b) In 03 alleged sites mentioned in the OA, no carcass was found;
- c) In the remaining 09 alleged sites, neither dairy activities nor bovine animals were found. However, patches of animal dung were seen at 05 alleged sites.

Comparative photographs with locations as mentioned in the Original Application No. 508 of 2023 under reference vis-à-vis as observed during Joint Committee visit is annexed as Annexure-III (C).

- vii. During the visit on 16.10.2023 by sub-committee and 18.10.2023 by Joint Committee, no activity related to distribution or supplying of milk to milk processing plants was observed. Also, no commercial milk containers, vehicles, etc. were observed.
- viii. No domestic hazardous waste such as used bottles/containers of drugs, used syringes/needles was seen during the visits at Village ChakChilla (Mayur Nature Park).
- ix. No odour nuisance was observed at Village ChakChilla (Mayur Nature Park).

4. The Committee recommended as under:

- I. Irrespective of whether, milk being produced by bovine animals (observed in shelters (temporary) or in open) for distribution or supplying to milk processing plants or for own consumption and falling with the definition of dairy farm as stipulated in above mentioned CPCB guidelines, it is observed that such shelter (temporary) or tying of bovine animals with wooden pegs in open



areas are being carried out illegally by encroaching the floodplain area at Village ChakChilla (Mayur Nature Park) on DDA land.

- II. DDA being the land owning agency shall immediately take necessary actions to remove encroachment in Mayur Nature Park of river Yamuna flood plain, wherever, order of the Hon'ble Delhi High Court is not under litigation. Further, DDA to also keep regular vigil on the encroachment and take encroachment removal drives immediately upon noticing encroachment and ensure that no illegal activities including operation of dairy farm takes place in the river Yamuna flood plain areas.
  - III. DPCC to ensure that dairy farms are operated by obtaining CTE/CTO at sites away from flood plain area of river Yamuna and meeting other siting policies/guidelines and management of solid waste, wastewater and air emissions as stipulated in CPCB revised "Guidelines for Environmental Management of Dairy Farms and Gaushalas" issued in July, 2021. In case of violation, DPCC shall impose environmental compensation.
  - IV. DPCC shall publish a public notice for Dairy farms to obtain CTE and CTO under Water Act, 1974 as well as Air Act, 1981 as per the categorization of industries in Orange Category. Also, DPCC shall upload CPCB revised "Guidelines for Environmental Management of Dairy Farms and Gaushalas" issued in July, 2021 on their website.
5. The action taken report with respect to recommendation of the joint Committee is as under:
- (a) That during the inspection by DPCC official of the sites mentioned in the OA, No permanent structure of dairy farm was found.
  - (b) That till date, no dairy owner approached to DPCC for getting Consent to establish/operate.

- (c) That DPCC placed the guidelines on the website of DPCC.
- (d) That, DPCC is issuing public notice for implementation of the guidelines from time to time.
- (e) That for the violation cases, DPCC is imposing environmental compensation.
6. That it is most respectfully submitted that, the DPCC can give CTE/CTO only if a diary is approved by MCD and meets the requirements under pollution control laws. Further DPCC should take action against illegal diaries in coordination with MCD and in a non discriminatory manner. That as per provisions of the Master Plan of Delhi, land owning agencies like DDA/ MCD has to notify the conformity at the site. DPCC is granting CTE/CTO to the conforming units only.
7. The present status report may kindly be taken on record.



(Dr. Anwar Ali Khan)

Sr. Environmental Engineer

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**Report of sub-committee constituted in OA No. 508 of 2023; Gauri Maulekhi Vs.  
Govt. of NCT of Delhi & Ors.**

**1. Background**

The Hon'ble National Green Tribunal (hereinafter referred to as "NGT"), Principal Bench, New Delhi vide order dated 24.08.2023 in OA No. 508 of 2023 in the matter of Gauri Maulekhi Vs. Govt. of NCT of Delhi & Ors. regarding alleged environmental pollution caused by operation of dairy farms on the Yamuna floodplains in the National Capital Territory (hereinafter referred to as "NCT") of Delhi, passed the following order as below:

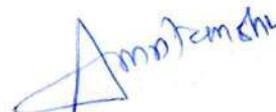
*"3.....to constitute a joint Committee comprising of the Member Secretary, Central Pollution Control Board (CPCB), Member Secretary, Delhi Pollution Control Committee (DPCC), Secretary, Department of Animal Husbandry and Veterinary, Delhi and Municipal Commissioner, Municipal Corporation of Delhi. The Member Secretary, DPCC will act as a coordinator in the Committee. The Committee will carry-out the spot inspection and examine truthfulness of the allegations made in the OA and submit status and action taken report before this Tribunal within six weeks in respect of alleged violation of the provisions of the act, rules and guidelines by the dairies on the Yamuna floodplains in the NCT of Delhi. The Committee will also suggest the remedial measures based on extent of environmental damages observed and maintenance of dairy farms in compliance with siting criteria and taking integrated approach to comply with environmental regulations/norms particularly for maintaining good hygienic status of dairy farms, protection of flood plain zone and setting up of solid and liquid waste management facilities."*

*Matter Listed for hearing on 09.11.2023.*

A copy of the aforesaid order is annexed as **Annexure-I**.

**2. Action initiated in compliance to the aforesaid order of Hon'ble NGT**

A meeting of Joint committee was convened on 11.10.2023 through virtual mode. Meeting was attended by Member Secretary, CPCB; Member Secretary, DPCC; representative of Municipal Corporation of Delhi (hereinafter referred to as "MCD") and other officials of CPCB, DPCC and MCD. During the meeting, it was decided to constitute a sub-committee comprising of officials from CPCB, DPCC, MCD, Animal Husbandry, GNCTD and Delhi Development Authority (hereinafter referred to as "DDA") to carry out survey of entire flood plain areas and identify the dairy farms and



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ascertain the alleged violation of the provisions of the Act, Rules and guidelines by the dairy farms on the River Yamuna flood plains in the NCT of Delhi. A copy of the minutes of the meeting dated 11.10.2023 is annexed as **Annexure-II**.

Accordingly, to verify the allegations made in the OA, a Sub-committee comprising officials from CPCB, DPCC, MCD, Animal Husbandry, GNCTD and DDA surveyed the said site in the river Yamuna flood plain area at Mayur Vihar Phase-1 (as mentioned in the OA) on 16.10.2023. Photographs of the visits is depicted at **Annexure-III**.

### 3. Observations of the Sub-committee

#### 3.1 Site survey carried out from Mayur Vihar Phase-1 in flood plain area of Yamuna river on 16.10.2023:

- i. About 15 temporary shelters were found at Village Chak Chilla (Mayur Nature Park) on DDA land and where in about 03 shelters around 08 bovine animals (hereinafter will include Cattle & Buffalo) were seen.
- ii. Besides above, about 40 bovine animals were seen scattered in open area at Village Chak Chilla, Village Chirag Janubi, Village Nangli Razapur (Mayur Nature Park) and Hindon Sarovar on 16.10.2023.
- iii. Demolished shelters were also seen at some places.
- iv. As informed by local residents, the animals are kept for their own consumption of milk;
- v. Bovine dung/patches of bovine dung and wooden pegs (khoonta) used to tie the animals were seen at 3 - 4 locations at Village Chak Chilla (Mayur Nature Park);
- vi. No carcass of any bovine animal was found at any site mentioned in the OA.

As decided in the meeting held on 11.10.2023, a Joint Committee along with officials from CPCB, DPCC, MCD and DDA visited the aforesaid places on 18.10.2023 and during the visit, Sub-Committee apprised about the facts/observations of the survey made on 16.10.2023 to the Joint Committee. Further, Joint Committee visited the site on 18.10.2023 and instructed the Sub-Committee to re-survey all the places which were mentioned in the OA. Subsequently, Sub-Committee surveyed all the places mentioned in the OA on 18<sup>th</sup> and 19<sup>th</sup> October, 2023. Photographs of the visits are depicted at **Annexure-IV(A)**.

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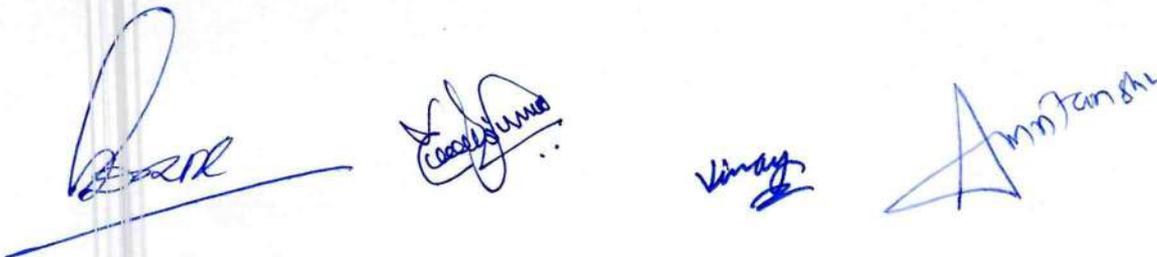
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**3.2 Observations of the Sub-committee of survey carried out on 18th and 19th October, 2023 are as below:**

Re-survey was carried out at all the 18 geo-tagged sites mentioned in the OA.

- i. 05 sites/shelters mentioned in the OA were found demolished, at 01 site a shelter (temporary) was observed (i.e. Lat: 28.588476 and Long: 77.290443), wherein 4 no. of bovine animals were found and the residents informed that milk is being used for their own consumption;
- ii. In 03 alleged sites mentioned in the OA, no carcass was found
- iii. In the remaining 09 sites, neither dairy activities nor bovine animals were found. However, patches of animal dung were seen at 05 sites.
- iv. No permanent structure of dairy farm was found at any of the sites mentioned in the OA,
- v. About 25 bovine animals were seen around the Mayur Vihar flood plain area, rather than 1000 animals as mentioned in the OA.
- vi. No direct discharge of solid waste (bovine dung) and wastewater (urine) into river Yamuna was seen during the visits at Village Chak Chilla (Mayur Nature Park).
- vii. No domestic hazardous waste such as used bottles/containers of drugs, used syringes/needles was seen during the visits at Village Chak Chilla (Mayur Nature Park).
- viii. No odour nuisance found at Village Chak Chilla (Mayur Nature Park).
- ix. No pool of green-black water found at the locations mentioned in OA.
- x. No cluster of dairy farm found.
- xi. Some wooden pegs were found at 2 locations at demolished site but no encroachment or dairy farm was found at the location.

Photographs of the re-survey carried out during 18<sup>th</sup> and 19<sup>th</sup> October, 2023 have been compared with locations mentioned in the OA are depicted at **Annexure-IV (B)**.

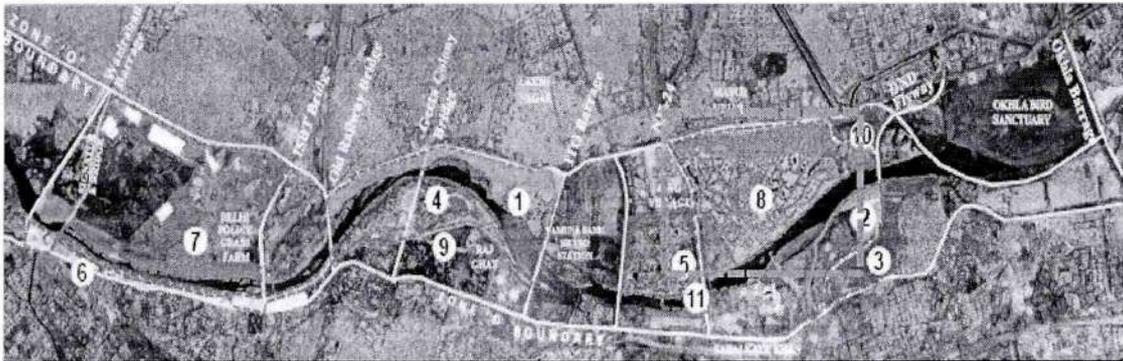


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## 4. Action Plan for “Restoration and Rejuvenation of River Yamuna Flood Plains” and Action initiated by DDA

As per NGT judgment dated:13.01.2015 in OA No.06 Of 2012 in the matter of “Manoj Mishra Vs Union of India”, directed to take steps for preservation, restoration and beautification of the banks of the River Yamuna.

In compliance of the above, it is submitted that the DDA has taken-up 11 projects for “Restoration and Rejuvenation of River Yamuna Flood Plains” including the Project i.e. Mayur Nature Park from Eastern Bank Nizamuddin Bridge to DND Flyway covering an area about 397.75 hectares falling downstream of National Highway (NH) No. 24 (Eastern Bank). Map of the said 11 projects of DDA and Google map of the project i.e. “Mayur Nature Park from Eastern Bank Nizamuddin Bridge to DND Flyway” are depicted at **Figure-1 & Figure-2** respectively.



Sr.no.	Projects title	Bank	Stretch	Area
1	Asita East (DDA area)	Eastern Bank	Old Railway Bridge to ITO Barrage	90 Ha
	Asita East (UP area)			107 Ha
2	Kalindi Aviral	Western Bank	NH-24 to DND Flyway	100 Ha
	Baansera- Bamboo park	Western Bank	NH-24 to Barapullah drain	12 Ha
3	Kalindi Biodiversity Park	Western Bank	DND to proposed Kalindi By-pass	115 Ha
4	Asita West	Western Bank	Old Railway Bridge to Geeta Colony Bridge	200 Ha
5	Amrut Biodiversity Park	Eastern Bank and Western banks	New Railway Line to NH-24	116.25 Ha
6	Ghat Area	Western Bank	Wazirabad to Old Railway Bridge	66 Ha
7	Yamuna Vanasthali	Eastern Bank	Wazirabad Barrage to ISBT Bridge	236.5 Ha
8	Mayur Nature Park	Eastern Bank	Nizamuddin Bridge to DND Flyway	397.75 Ha
9	Eco-tourism area	Western Bank	Geeta Colony Bridge to ITO Barrage	30 Ha
10	Hindon Sarovar	Eastern Bank	Nizamuddin Bridge to DND Flyway	45 Ha
11	Samagam	Western Bank	New Railway Line to NH-24	25 Ha

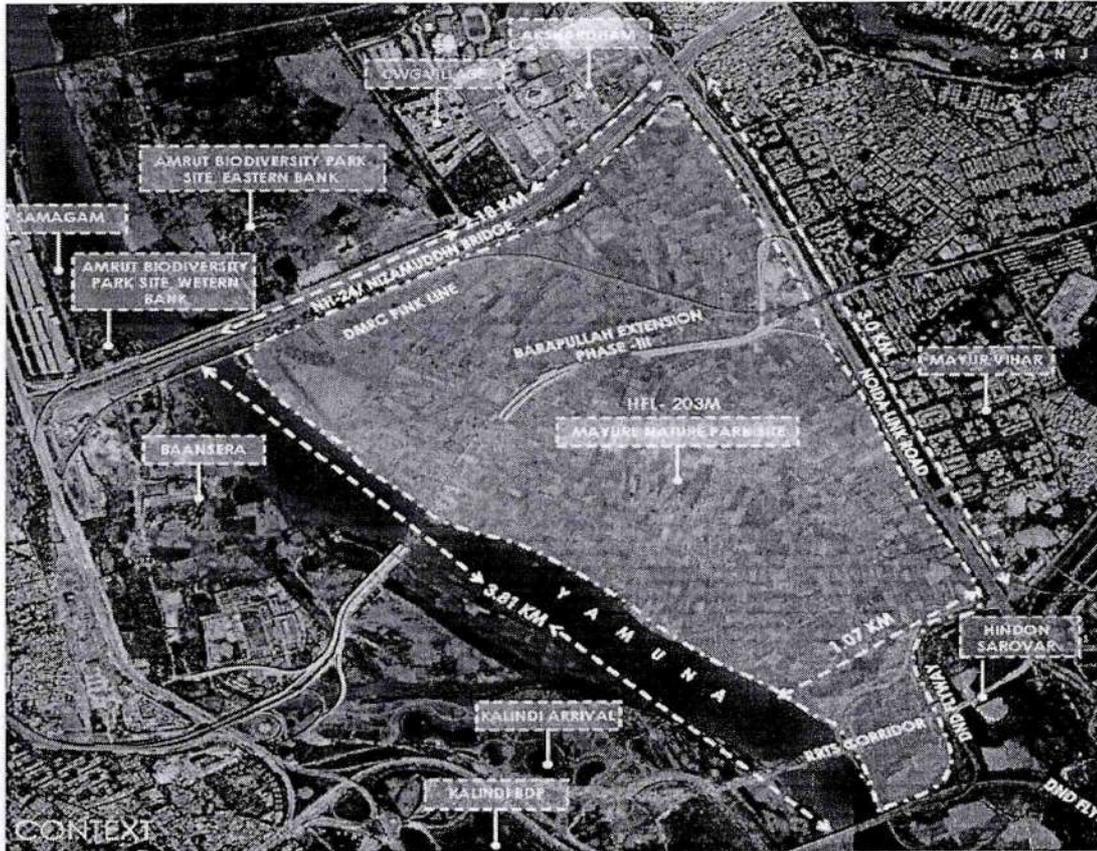
Figure-1: Map of 11 Project for “Restoration and Rejuvenation of River Yamuna Flood Plains”

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**Figure-2:** Google map of the project i.e. “Mayur Nature Park from Eastern Bank Nizamuddin Bridge to DND Flyway”

As per reports/information provided by DDA, physical land demarcation has been completed, out of which 50% encroachment has been removed and the remaining area could not be carried out due to following cases/litigation pending before the Hon’ble High Court:

- a) WP (C) No. 10900/2019 titled Yamuna Khadar Slum Union Vs. DDA & Ors.  
Next Date of Hearing:06.02.2024 (Status quo)
- b) WP (C) No. 10918/2019 titled Chhote Lal Vs. DDA & Ors.  
Next Date of Hearing:06.02.2024 (Status quo)
- c) WP (C) No. 2504/2023 titled Udaiveer & Ors. Vs. UOI (Union of India) & Ors.  
Next Date of Hearing:07.02.2024 (Status quo)

DDA has also submitted a composite map of Mayur Nature Park giving details of private land in Mayur Nature Park (**Annexure-V(A)**), DDA letter dated 28.03.2022 regarding demarcation of Village Chak-Chilla, Nangli Razapur and Chirag Janubi (**Annexure-V(B)**), DDA Letter dated 29.09.2022 regarding encroachments at Government Land at Delhi-Noida Border in Yamuna Khadar (**Annexure-V(C)**), Drawing as per Land Record (**Annexure-V(D)**), Demarcation Co-ordinates (**Annexure-V(E)**). At Hindon Sarovar

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Eastern Bank from Nizamuddin to DND flyway, 70% of Encroachment removed and Detailed survey in under progress.



**Dr. Akhilesh Kamal**  
Dy. Director, Veterinary  
Services, Shahdara South  
Zone (MCD)



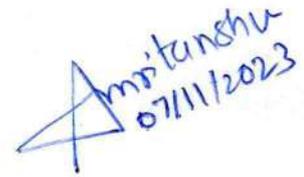
**Dr. Yatendra Singh**  
DAHO (East), Animal  
Husbandry Unit, Development  
Department, GNCTD



**Shri Durga Prasad**  
AEE, DDA



**Shri Vinay Prabhakar**  
Scientist 'C', CPCB



**Shri Amritanshu Srivastava**  
JEE, DPCC

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Item No. 01

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 508/2023

Gauri Maulekhi

Applicant

Versus

Govt. of NCT of Delhi & Ors.

Respondent(s)

Date of hearing: 24.08.2023

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON  
HON'BLE MR. JUSTICE SHEO KUMAR SINGH, JUDICIAL MEMBER  
HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER  
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Applicant: Mr. Raj Panjwani, Senior Advocate with Ms. Esha Dutta & Ms. Shaalini Agrawal, Advocates

**ORDER**

1. The grievance raised by the applicant in this Original Application is in respect of the alleged environmental pollution caused by the operation of dairy farms on the Yamuna floodplains in the National Capital Territory (NCT) of Delhi. According to the petitioner, around 60 dairy farms with approximate 1000 cattle are running illegally and violating the prescribed legal norms i.e. Guidelines for Environmental Management of Dairy Farms and Gaushalas, July 2021 issued by the Central Pollution Control Board, the Environment (Protection) Act, 1986, the Water (Prevention and Control of Pollution) Act, 1974, the Air (Prevention and Control of Pollution) Act, 1981, Solid Waste Management Rules, 2016 and the Bio-Medical Waste Management Rules, 2016. In support of his submission, Counsel for the petitioner has also referred to earlier order of this Tribunal in the matter of *Nuggehalli Jayasimha vs. Government of NCT of Delhi* in OA No. 46/2018 (M.A. No. 44/2021).

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4. Let the report be submitted within six weeks by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.
5. List on 09.11.2023.
6. A copy of this order be forwarded to Member Secretary, CPCB, Member Secretary, DPCC, Secretary, Department of Animal Husbandry and Veterinary and Municipal Commissioner, Municipal Corporation of Delhi by e-mail for compliance.

Prakash Shrivastava, CP

Sheo Kumar Singh, JM

Arun Kumar Tyagi, JM

Dr. A. Senthil Vel, EM

August 24, 2023  
Original Application No. 508/2023  
DV

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Record of discussions of the meeting of the members of the joint Committee constituted by the order of Hon'ble NGT dated 24.08.2023 in the matter Gauri Maulekhi Versus Govt. of NCT of Delhi & Ors. held through video conferencing on 11.10.2023 at 11:00 AM.

Following officer attended the meeting through video conferencing.

1. Dr. K.S Jayachandran, Member Secretary, DPCC
2. Sh. Bharat Sharma, Member Secretary, CPCB
3. Ms. Anamika Sagar, Additional Director, CPCB
4. Dr. V.K Singh, - Additional Director, MCD
5. Sh. Akhilesh, Deputy Director, MCD
6. P.S. Pankaj, SEE, DPCC
7. Dr. Anwar Ali Khan, SEE, DPCC
8. Sh. Dinesh Jindal, Incharge, Legal Cell

No one from Urban Department attended the meeting

Ms. Anamika Sagar, Additional Director, CPCB gave presentation before the committee highlighting the issues involved in the petition She informed the committee that issue by the petitioner raked in the present application is regarding pollution caused by operation of illegal dairies. It was informed to the committee that a joint committee has been constituted comprising of following members

1. Member Secretary, CPCB,
2. Member Secretary, DPCC, (will act as a Coordinator)
3. Secretary, Dept. of Animal Husbandry & Veterinary, Delhi, and
4. Commissioner, Municipal Corporation of Delhi.

The committee will carry-out the spot inspection and examine truthfulness of the allegations

and submit status and action taken report within 6 weeks (i.e. 05.10.2023), and will also suggest the remedial measures based on extent of environmental damages observed and maintenance of dairy farms in compliance with;

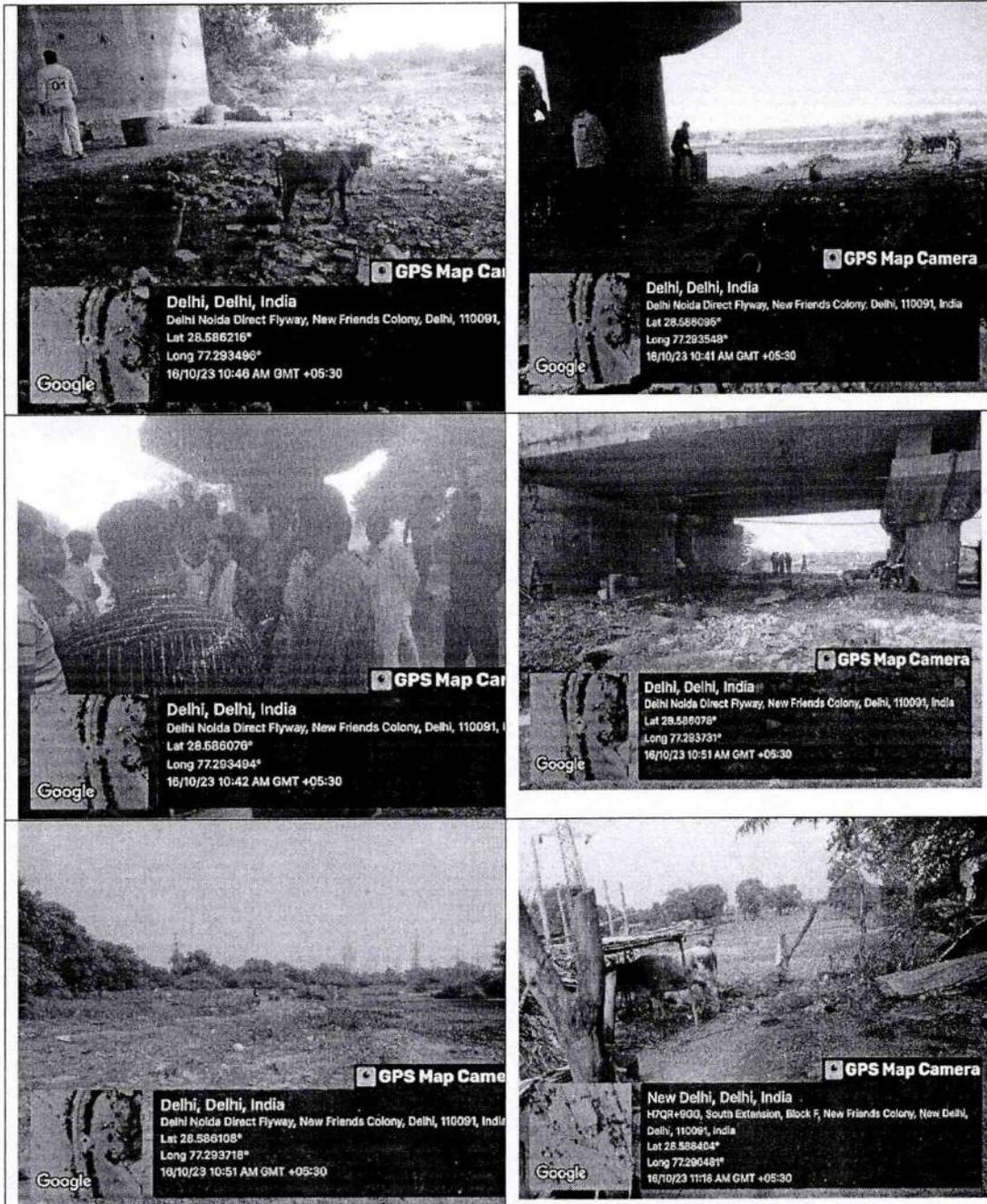
siting criteria

- ❖ environmental regulations/norms particularly for;
- ❖ maintaining good hygienic status of dairy farms,
- ❖ protection of flood plain zone, and
- ❖ setting up of solid and liquid waste management facilities.

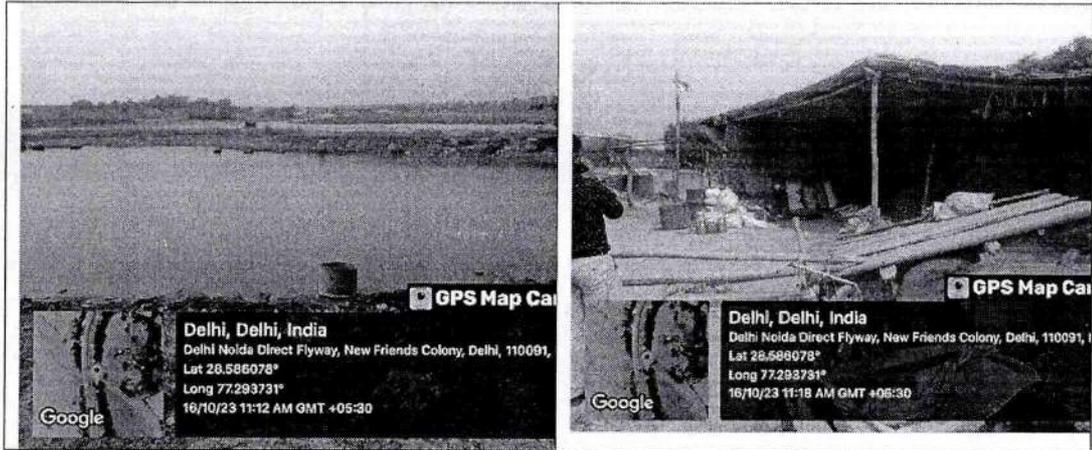
She also gave an overview of guidelines for Environmental Management of Dairy Farms.

Member Secretary, CPCB suggested that inspections to dairy farms may be conducted on 18.10.2023 by the team. He also requested Member Secretary, DPCC to forward the data

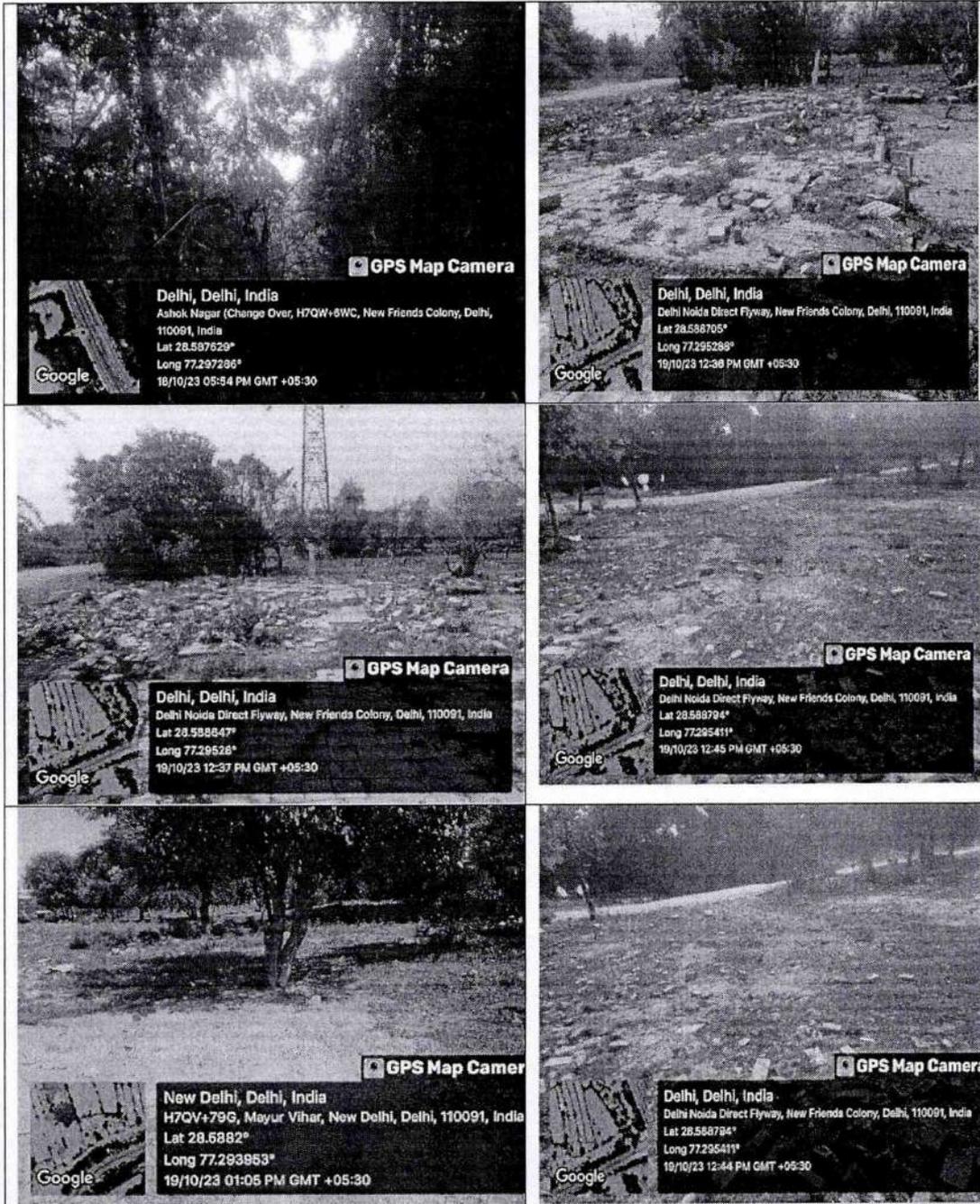
Annexure-III

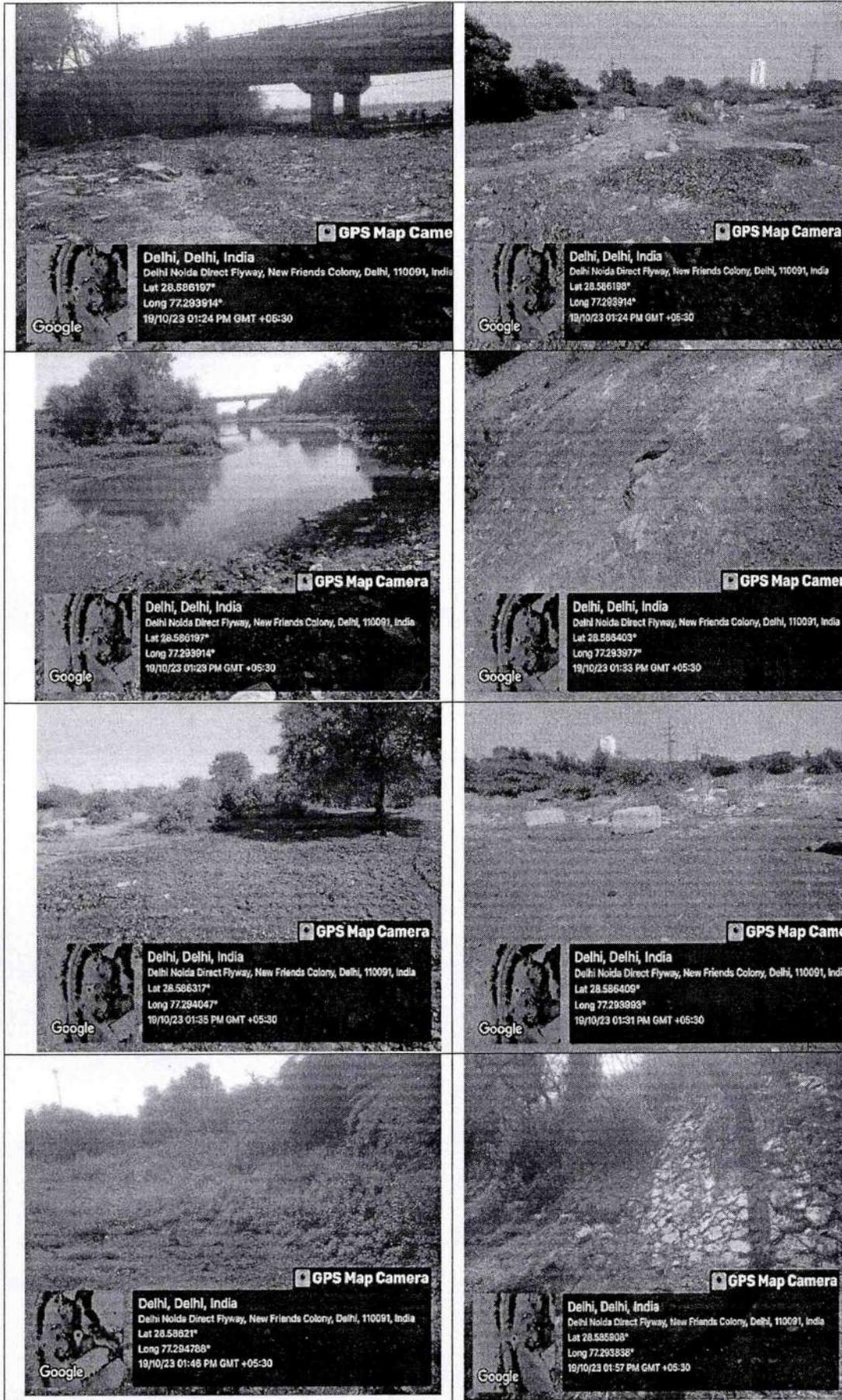


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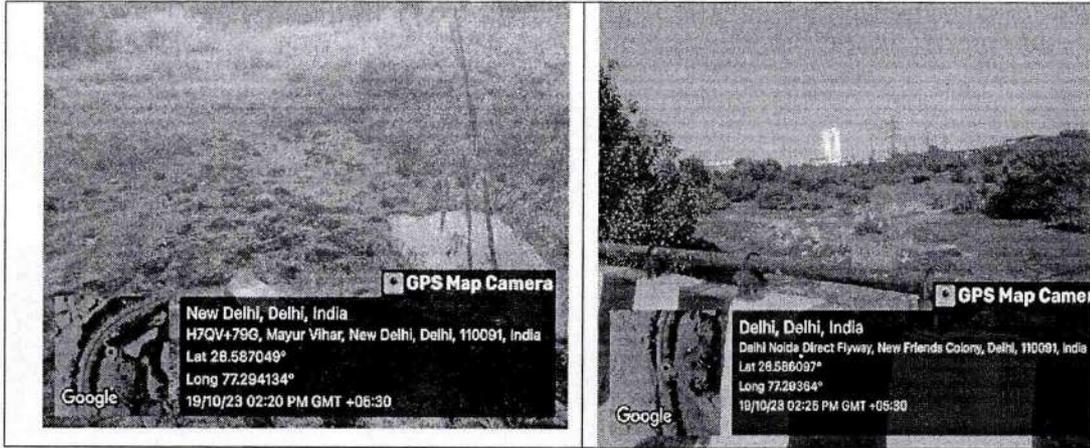


Annexure-IV(A)

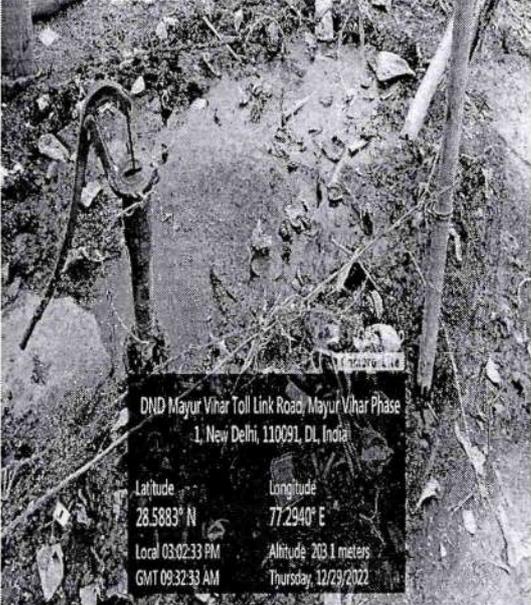
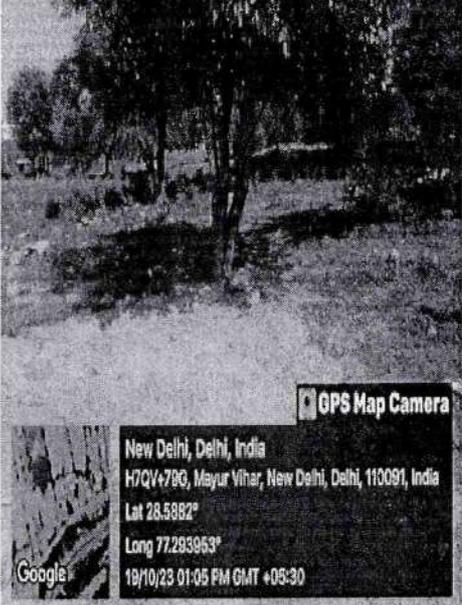
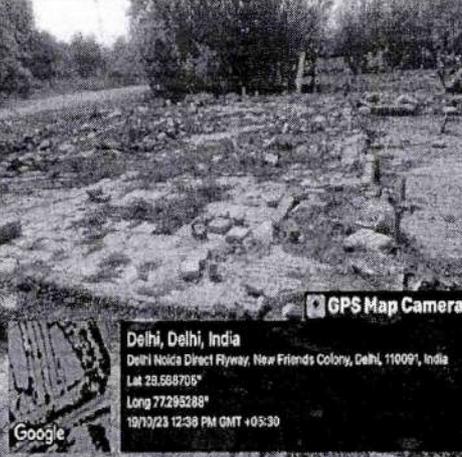
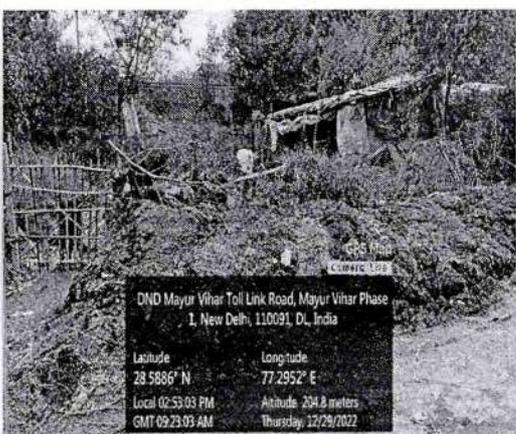
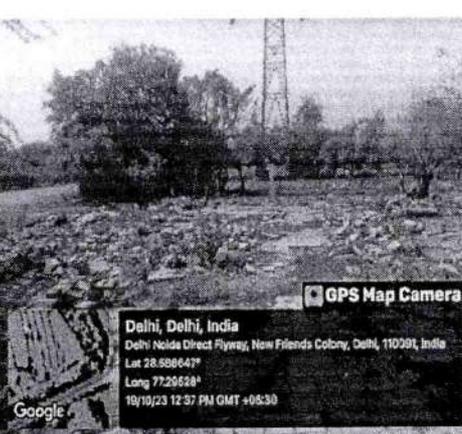


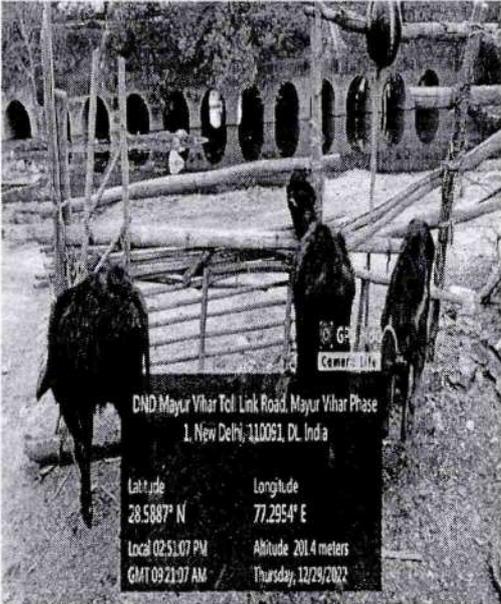
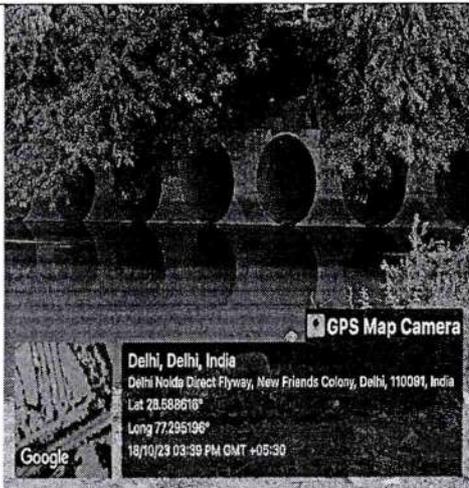
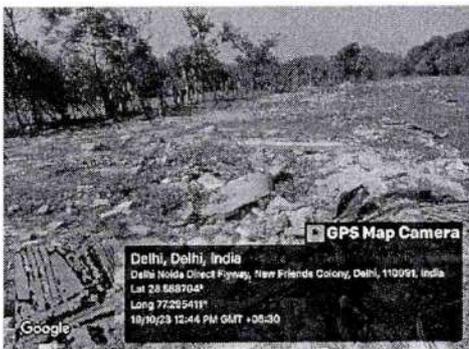
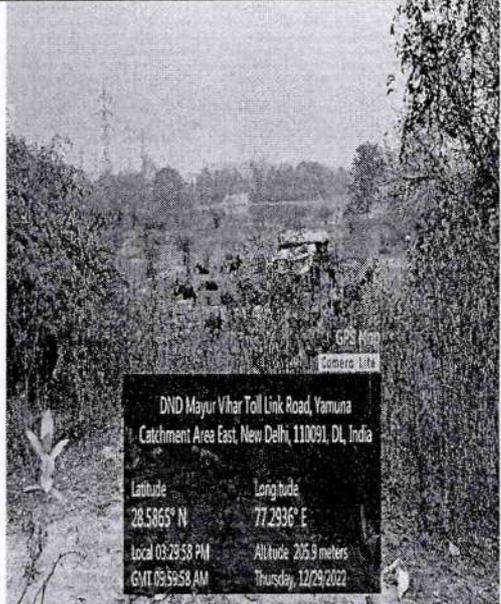
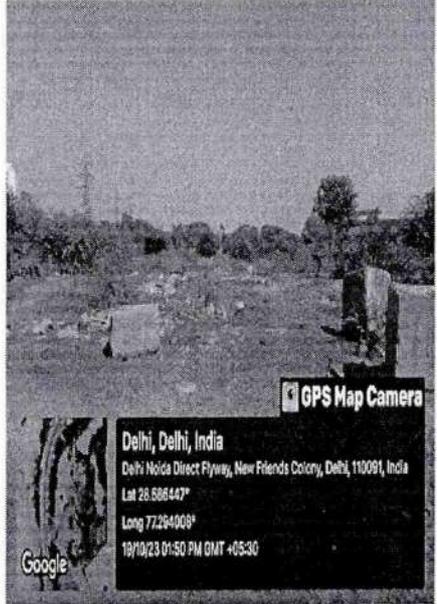


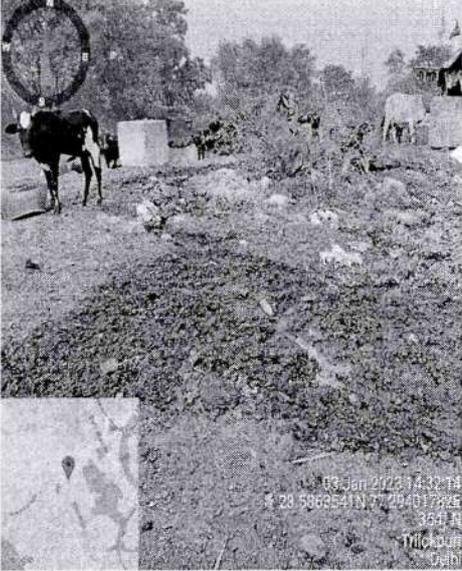
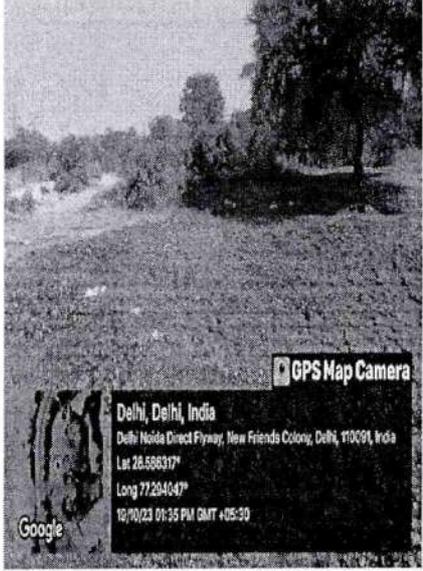
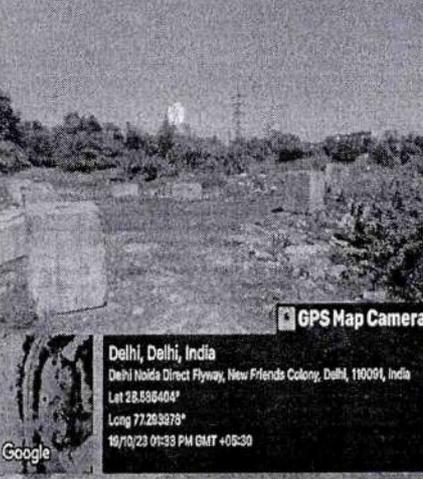
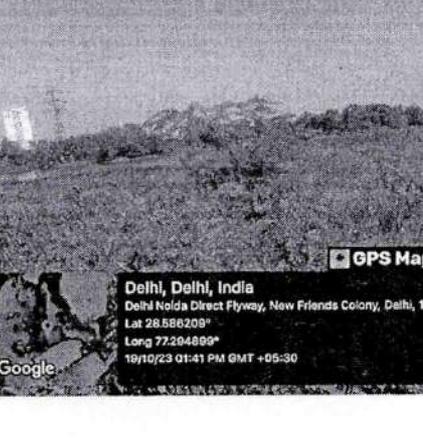
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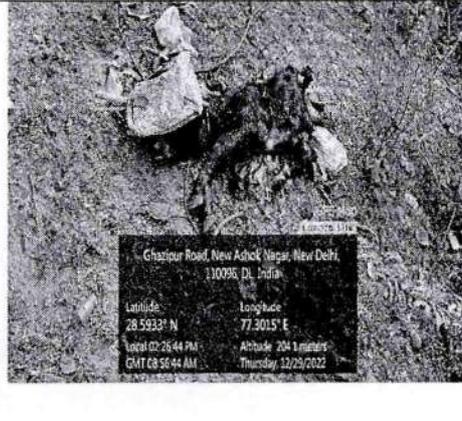
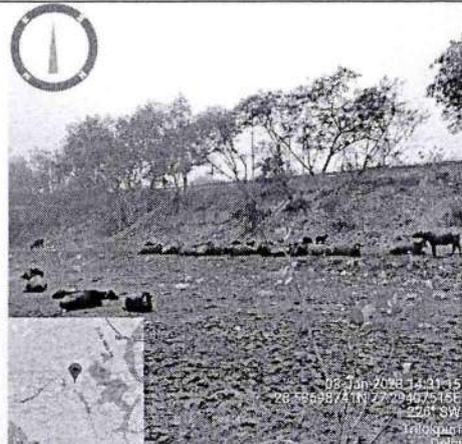
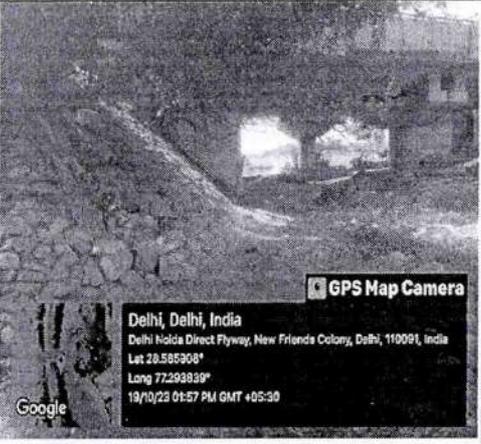
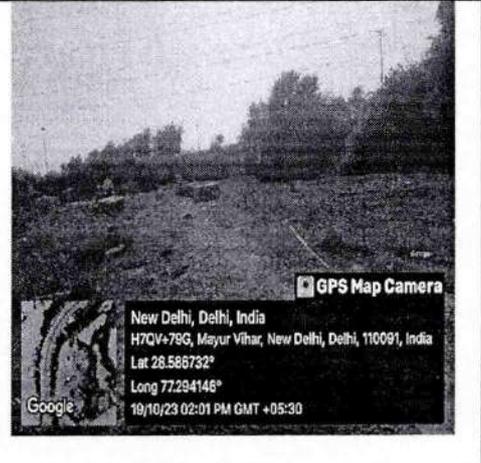


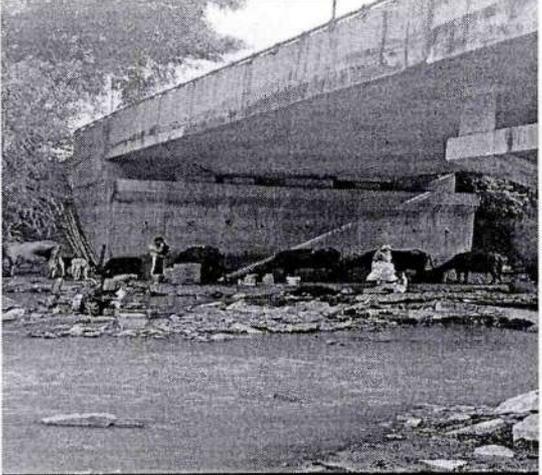
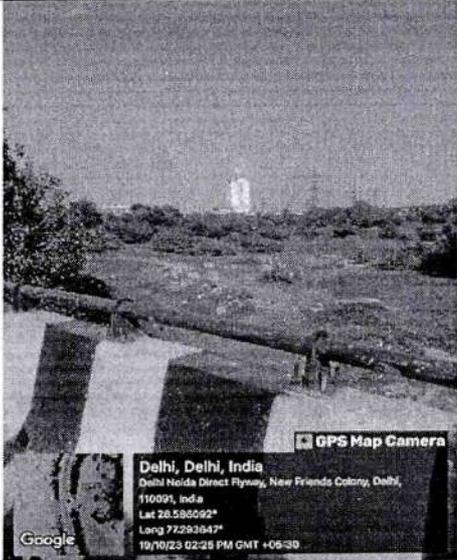
Annexure-IV(B)

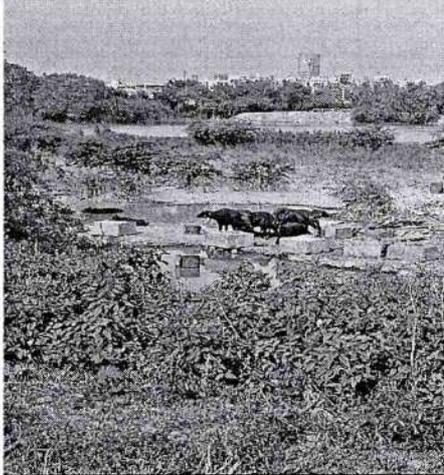
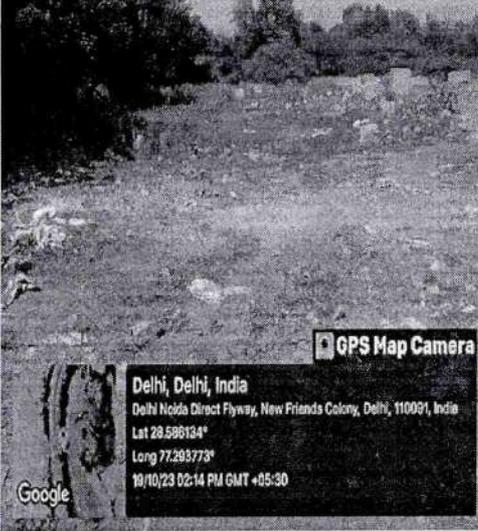
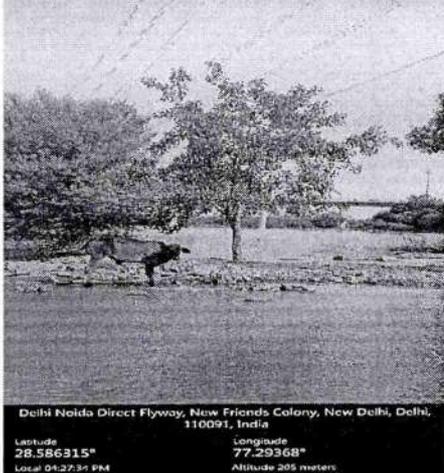
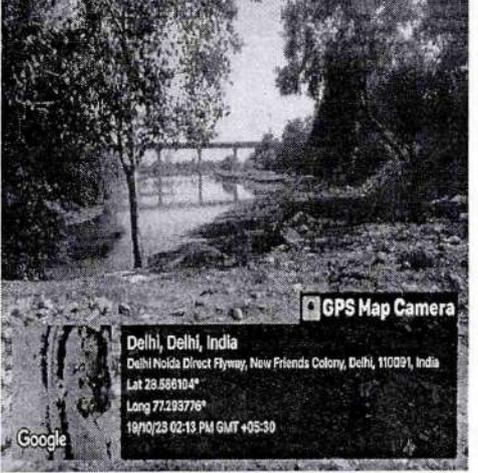
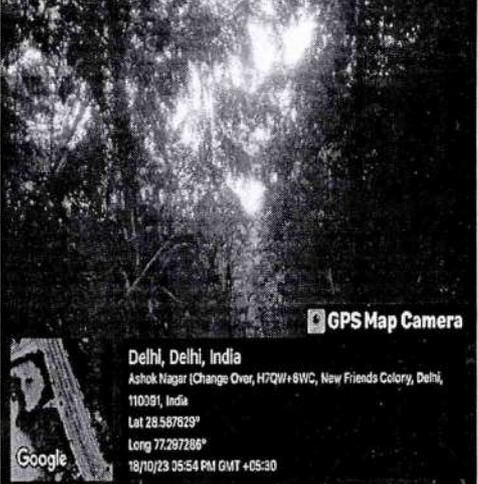
S. No.	Status as in OA	Present Status	Remarks
1	 <p>DND Mayur Vihar Toll Link Road, Mayur Vihar Phase 1, New Delhi, 110091, DL, India</p> <p>Latitude: 28.5883° N Longitude: 77.2940° E                  Local 03:02:33 PM Altitude: 203.1 meters                  GMT 09:32:33 AM Thursday, 12/29/2022</p>	 <p>GPS Map Camera</p> <p>New Delhi, Delhi, India                  H7QV+79G, Mayur Vihar, New Delhi, Delhi, 110091, India                  Lat 28.5882°                  Long 77.283953°                  19/10/23 01:05 PM GMT +05:30</p>	<p>No pool of green-black water found</p>
2	 <p>DND Mayur Vihar Toll Link Road, Mayur Vihar Phase 1, New Delhi, 110091, DL, India</p> <p>Latitude: 28.5887° N Longitude: 77.2953° E                  Local 02:52:39 PM Altitude: 207.4 meters                  GMT 09:22:39 AM Thursday, 12/29/2022</p>	 <p>GPS Map Camera</p> <p>Delhi, Delhi, India                  Delhi Noida Direct Flyway, New Friends Colony, Delhi, 110091, India                  Lat 28.588705°                  Long 77.295288°                  19/10/23 12:38 PM GMT +05:30</p>	<p>No cluster of dairy farm found</p>
3	 <p>DND Mayur Vihar Toll Link Road, Mayur Vihar Phase 1, New Delhi, 110091, DL, India</p> <p>Latitude: 28.5886° N Longitude: 77.2952° E                  Local 02:53:03 PM Altitude: 204.8 meters                  GMT 09:23:03 AM Thursday, 12/29/2022</p>	 <p>GPS Map Camera</p> <p>Delhi, Delhi, India                  Delhi Noida Direct Flyway, New Friends Colony, Delhi, 110091, India                  Lat 28.588647°                  Long 77.29528°                  19/10/23 12:37 PM GMT +05:30</p>	<p>No heaps of dung found</p>

<p>4</p>		 	<p>No dairy farm found at the location</p>
<p>5</p>			<p>No cluster of dairy units found</p>

<p>6</p>			<p>No dairy farm found</p>
<p>7</p>			<p>No domestic hazardous waste (like syringes etc) found at the location</p>
<p>8</p>			<p>No carcass found</p>

<p>9</p>	 <p>03-Jan-2023 14:26:42          28.58621416°N 77.2549778°E          Delhi, Noida Direct Flyway          New Friends Colony          New Delhi          India</p>	 <p>Latitude: 28.58621416°N          Longitude: 77.2549778°E          Elevation: 251.17 m          Accuracy: 5.2 m          Time: 19-10-2019 15:45          Mode: gps+aid</p>	<p>No          carcass          found</p>
<p>10</p>	 <p>Ghaziour Road, New Adick Nagar, New Delhi,          110096, DL, India          Latitude: 28.5933° N Longitude: 77.3015° E          Local 02:28:44 PM Altitude: 204.1 meters          GMT 08:36:44 AM Thursday, 12/29/2022</p>	 <p>New Delhi, Delhi, India          807, Sadhabana Marg, Chilla Sarda Bangar, Mayur Place C          Centre, Triokpuri, New Delhi, Delhi, 110091, India          Lat 28.593374°          Long 77.301545°          16/10/23 05:23 PM GMT +05:30</p>	<p>No          carcass          found</p>
<p>11</p>	 <p>03-Jan-2023 14:41:15          28.58695741°N 77.29407516°E          206° SW          Triokpuri          Delhi</p>	 <p>Delhi, Delhi, India          Delhi Noida Direct Flyway, New Friends Colony, Delhi, 110091, India          Lat 28.586958°          Long 77.293839°          19/10/23 01:57 PM GMT +05:30</p>	<p>No dairy          farm          found</p>
<p>12</p>	 <p>03-Jan-2023 14:22:45          28.58690539°N 77.29416433°E          206° SW          Triokpuri          Delhi</p>	 <p>New Delhi, Delhi, India          H7QV+79G, Mayur Vihar, New Delhi, Delhi, 110091, India          Lat 28.586732°          Long 77.284146°          19/10/23 02:01 PM GMT +05:30</p>	<p>No dairy          farm          found</p>

<p>13</p>	 <p>Delhi Noida Direct Flyway, New Friends Colony, New Delhi, Delhi, 110091, India</p> <p>Latitude 28.586293333333334° Longitude 77.29375833333333°              Local 04:27:52 PM Altitude 205 meters              GMT 10:57:52 AM Monday, 24.07.2023</p>	 <p>Latitude 28.586293              Longitude 77.2937584              Elevation 240.611 m              Accuracy 7.8 m              Time 10:10:2023 14:09              Note: 13</p>	<p>Patches of cow dung found at the location but no permanent structure of Dairy Farm found</p>
<p>14</p>	 <p>Delhi Noida Direct Flyway, New Friends Colony, New Delhi, Delhi, 110091, India</p> <p>Latitude 28.586171666666667° Longitude 77.29365166666666°              Local 04:32:00 PM Altitude 205 meters              GMT 11:02:00 AM Monday, 24.07.2023</p>	 <p>GPS Map Camera</p> <p>Delhi, Delhi, India              Delhi Noida Direct Flyway, New Friends Colony, Delhi, 110091, India              Lat 28.586092°              Long 77.293647°              10/10/23 02:28 PM GMT +09:30</p>	<p>No dairy farm found</p>

<p>15</p>	 <p>H7QV-79G, Mayur Vihar, New Delhi, Delhi, 110091, India                  Latitude 28.586905° Longitude 77.29377666666666°                  Local 04:27:20 PM GMT 10:52:20 AM Altitude 203 meters Monday, 24.07.2023</p>	 <p>Delhi, Delhi, India                  Delhi Noida Direct Flyway, New Friends Colony, Delhi, 110091, India                  Lat 28.586134°                  Long 77.293773°                  19/10/23 02:14 PM GMT +05:30</p>	<p>No dairy farm found</p>
<p>16</p>	 <p>Delhi Noida Direct Flyway, New Friends Colony, New Delhi, Delhi, 110091, India                  Latitude 28.586315° Longitude 77.29368°                  Local 04:27:35 PM GMT 10:57:35 AM Altitude 205 meters Monday, 24.07.2023</p>	 <p>Delhi, Delhi, India                  Delhi Noida Direct Flyway, New Friends Colony, Delhi, 110091, India                  Lat 28.586104°                  Long 77.293776°                  19/10/23 02:13 PM GMT +05:30</p>	<p>No dairy farm found</p>
<p>17</p>	 <p>Ashok Nagar (Change Over, H7QW+6WC, New Friends Colony, Delhi, 110091, India                  Latitude 28.58765166666667° Longitude 77.29663000000001°                  Local 04:03:57 PM GMT 10:33:57 AM Altitude 204 meters Monday, 24.07.2023</p>	 <p>Delhi, Delhi, India                  Ashok Nagar (Change Over, H7QW+6WC, New Friends Colony, Delhi, 110091, India                  Lat 28.587829°                  Long 77.297286°                  19/10/23 05:54 PM GMT +05:30</p>	<p>No dairy farm found</p>



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25.10.2023

YAMUNA RIVER - TABLE 1

S. No	Project Name	Regulation of River Yamuna Flood Plain – Restorative Projects in Floodplains Progress of work (%)	Regulation of River Yamuna Flood Plain – [Removal of All Encroachments / Dhobi Ghats (%)]	Court Cases, Removal of All Encroachment/ Dhobi Ghats and relevant document to be uploaded.
1.	Asita East(197ha): -  <b>Part A</b> -Under the jurisdiction of DDA.  <b>Part B</b> -Under the jurisdiction of UP Irrigation Deptt.	<b>Part A:</b> [Average Progress: -100%] Area is clear of any encroachments.  <b>Part B:</b> [Average Progress: - 79%] (74%- C And 84% -H) Civil and Horticulture works are underway at site. • Cleaning work under progress • Site is sludgy due to rise in water level of River Yamuna.	All cleared.  <b>Under Progress (75-99%)</b>  Encroachment free: - 105.3 Ha Encroached area: 1.5 Ha.Approx. Demolition drive carried on 08 July 2023.	<b>Part B: -</b> <b>Case No:</b> SLP (C) 14342/2022 <b>Case Title:</b> Shakarpur Slum Union v/s DDA <b>Court:</b> Supreme court of India. <b>Panel lawyer:</b> Ms. Shalini Chandra & Mr. Sanjay Jain (ASG) <b>Next Date of Hearing:</b> Not decided & No stay
2.	Kalindi Aviral (263ha) <b>Part A-100 ha</b>  <b>Part B-163 ha</b>	<b>Part A: -100Ha</b> [Average Progress: -100%] Part of Restoration works have been damaged due to ongoing NCRTC works.	<b>Implemented (100%)</b> Area is clear of any encroachments.	Part of Restoration works have been damaged due to ongoing NCRTC works.
	<b>Part B-163 ha</b> inclusive of Baansera (12 ha)	<b>Part B: - Baansera</b> [Average Progress: -99% (99%-C&99%-H)] • Fountain work Completed • Meri Mati Mera Desh prepared and pathway work in progress at M3D site. • Pipeline irrigation system installed. • Car park area developed. • Pathway in Smriti Van in progress	Around 10 Ha. under litigation.  82 Jhuggies & 24 Cattle sheds, 1 No. temple removed. Approx 7Ha land reclaimed. Encroached area: -10 ha. (Approx) Encroachment Free: - 153 Ha. (Approx.)	<b>Case no:</b> WP(C)No.4227/2016 <b>Case title:</b> Seher Ali Vs DDA <b>Court:</b> Delhi High Court <b>Panel lawyer:</b> S/C ShobhanaTakiar with Kritika Gupta &Diksha Ladi Kakkar <b>Next date of hearing-</b> 23.01.2024 (status quo) 26 Court Cases under 24(2)are pending in the Supreme Court of India.
3.	Kalindi BDP-(DND toKalindi By-Pass-Western Bank) (115ha.)	[Average Progress: - 27%] 03 Wetlands Completed out of 11 Wetlands.	<b>Not Started</b> • Area under encroachment to be ascertained. • Assessment of project area under litigation and encroachment underway.	<b>Case no:</b> WP(C)No. 10420/23 <b>Case title:</b> Naseem Ahmed Vs DDA <b>Court:</b> Delhi High Court <b>Panel lawyer:</b> Manika Tripathi <b>Next date of hearing-</b> 21.11.2023

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			<ul style="list-style-type: none"> <li>Work is held up due to ongoing NHAI works.</li> <li>DJB is initiating a project to tap the drains.</li> </ul>	<p><b>Case no:</b> Cont. case- 1147/2023  <b>Case title:</b> Rizwan Ahmad Vs DDA  <b>Court:</b> Delhi High Court  <b>Panel lawyer:</b> Manika Tripathi  <b>Next date of hearing-</b> 11.12.2023</p> <p><b>Case no:</b> WP ( C ) 5822/2021  <b>Case title:</b> Dhobi Ghat Jhuggi Adhikar Manch Vs. DDA  <b>Court:</b> Delhi High Court  <b>Panel lawyer:</b> Prabhsahay Kaur  <b>Next date of hearing-</b> 07/02/2024</p>
4.	Yamuna Vatiika (Asita West) (200 ha)  <b>Part B (107 ha)</b>	<b>Part B (107 ha):</b> [Average Progress: - 70.5%] (83%-C and 58%-H) <ul style="list-style-type: none"> <li>Civil and Horticulture works were underway at site.</li> <li>Cleaning work under progress</li> </ul>	<b>100 % cleared</b>	<b>Part B (107 ha):</b> <b>Case no:</b> SLP(C) No. 9284/2023 <b>Case title:</b> Bela Estate Mazdoor Basti Samiti VS DDA & ORS. <b>Court:</b> Supreme court of India <b>Panel lawyer:</b> Ms. Shalini Chandra & Mr. Sanjay Jain (ASG) <b>Next date of hearing-</b> Not decided
	<b>Part A (93 ha)</b>	<b>Part A (93 ha):</b> Restoration works completed.	100% cleared	
5.	Amrut BDP -116.25ha (90E+18W=108ha+8.25W->CPWD)  <b>Part A:</b> (90Ha) <b>Part B:</b> (18Ha) <b>Part C:</b> (8.25Ha)-CPWD	<b>PART A(90ha):</b> [Average Progress: - 50%] (80 %-C And 20%-H) Civil and Horticulture work were underway. Site is partially submerged due to rise in water level of River Yamuna.  <b>Part B(18Ha):</b>	<b>Under Progress (76-99%)</b> 100% cleared	
			<b>Part B(18ha) – 100% cleared</b>  Demolition carried out on 17 <sup>th</sup> October.	<b>Case no:</b> HC/LM (36878)19/L WP(C)No. 12504/2019 <b>Case Title:</b> Rajbir Singh V/s DDA <b>Court:</b> Delhi High Court <b>Panel lawyer:</b> S/C ShobhanaTakiar with Arkaj Kumar <b>Next date of hearing-</b> 31.10.2023( <b>Status quo</b> )
6.	Ghats -66ha.	<b>PART A: 16 Ha (Qudsia ghat):</b>  [Average Progress: - 71.5%] (72%- C & 71%- H) <ul style="list-style-type: none"> <li>Work for Parking &amp; Boundary wall is in progress at site.</li> </ul>	Overall project encroached area: - 4.90 Ha.  <ul style="list-style-type: none"> <li>Around 0.25 Ha. under litigation.</li> </ul>	<b>Case no:</b> W.P.(C) 1980/2023 <b>Case title:</b> Paras Ram Dangal Society <b>Court:</b> Delhi High Court <b>Panel lawyer:</b> S/C ShobhanaTakiar with Kritika Gupta & ArkajKumar <b>Next Date of Hearing:</b> 03.11.2023

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		<ul style="list-style-type: none"> <li>Site is partially submerged, and silt is deposited at the remaining site due to rise in water level of River Yamuna.</li> <li>Silt removal work in Charbagh area has been completed.</li> </ul>	<ul style="list-style-type: none"> <li>Next date for completion for the removal of the balanced area will be fixed after the present lease status is provided by L&amp;DO.</li> </ul>	<p><b>Case no:</b> RCA/SCJ 17/2022  <b>Case title:</b> Rajender Kumar S/o Mohar Singh Vs DDA  <b>Court:</b> Tis Hazari Court  <b>Panel lawyer:</b> Anupam Sharma  <b>Next date of Hearing-</b> 20.11.2023</p> <p><b>Case no:</b> HC/LM (32198)2018 W.P.(C)9342/2018  <b>Case title:</b> Uday Raj &amp;Othrs Vs GNCTD  <b>Court:</b> Delhi High Court  <b>Panel lawyer:</b> S/C ShobhanaTakiar with Kritika Gupta  <b>Next Date of Hearing:</b> 11.12.2023</p> <p><b>Case no:</b> W.P.(C)4637/2023  <b>Case title:</b> JagatpurHarijanJoint Cooperative Farming Society vs L&amp;DO and other  <b>Court:</b> Delhi High Court  <b>Panel lawyer:</b> S/CShobhanaTakiar withKritika Gupta &amp; ArkajKumar  <b>Next Date of Hearing:</b> 01.11.2023.</p> <p><b>Case no:</b> W.P.(C)/2377/2023&amp; CM Appl. 26530 /2023  <b>Case title:</b> Mahant Shri Naga Baba Bhola Giri V/s DM (Central) and Other  <b>Court:</b> Delhi High Court  <b>Panel lawyer:</b> S/CShobhanaTakiar with Diksha Ladi Kakkur  <b>Next Date of Hearing:</b> -08.11.2023.</p> <p><b>Case no:</b> CS No. 1191/23  <b>Case title:</b> Ram Samujh Vs. The Vice Chairmen, DDA.  <b>Court:</b> Tis Hazari Court  <b>Panel lawyer:</b> Animesh Gaba  <b>Next Date of Hearing:</b> 16.11.2023.</p>
		<p><b>PART B: 50 Ha.</b>  <b>(Includes Sur Ghat-13.6 Ha, Eco-trail- 33 Ha, Yamuna Bazaar- 3.4 Ha)</b></p> <p>[Average Progress: - 2.75%]  (4.5%-C &amp; 0%-H)</p> <ul style="list-style-type: none"> <li>Work awarded on 01<sup>st</sup> March 2023. Works to be undertaken.</li> <li>Waterbody, parking, Eco-trail, Chatris and plantation works.</li> <li>Site is sludgy due to rise in water level of River Yamuna.</li> </ul>		
7.	Yamuna Vanasthali (236.5ha)	<p>[Average Progress: - 73.25%]  (87.5%-Cand 59%-H)</p> <ul style="list-style-type: none"> <li>Excavation of 6 water bodies and about 84% of pedestrian pathway works are complete.</li> <li>Mounds completed.</li> <li>Spreading of moorum was underway.</li> <li>Site is partially submerged due to rise in water level of River Yamuna</li> <li>Cleaning work under progress</li> </ul>	<p><b>Under Progress (51-75%)</b></p> <ul style="list-style-type: none"> <li>Around 13 Ha. under litigation.</li> <li>220.8 Ha is cleared.</li> <li>Encroachment Free: 220.8Ha</li> <li>Encroached Area: - 15.7 Ha</li> </ul>	<p><b>Case no:</b> W.P.(C)7135/2019  <b>Case Title:</b> Mangal Singh Vs DDA  <b>Court:</b> Delhi High Court  <b>Panel lawyer:</b> Manika Tripathi &amp; Ashutosh KaushikDiksha Ladi Kakkur  <b>Next Date of Hearing:</b> 02.11.2023 (Stay, status quo)</p> <p><b>Case no:</b> W.P.(C)7542/2017  <b>Case Title:</b> Sachhi Shurut Sewa Samiti (NGO) Vs DDA  <b>Court:</b> Delhi High Court  <b>Panel lawyer:</b>S/C Manika Tripathi &amp; Diksha Ladi Kakkur  <b>Next Date of Hearing:</b> 22.04.2024</p>
8.	Mayur Nature Park (397.75ha;	[Average Progress: - 0%]	50% cleared.	<b>Case no:</b> W.P.(C) 10900/2019/

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	235ha under DDA) +162.75ha under UP Irrigation Deptt.)	The physical land demarcation of DDA land completed, Revised landscape proposal is ready.	Exact area under litigation to be ascertained.	<p><b>Case Title:</b> Yamuna Khadar Slum Union Vs DDA &amp;Othrs.  <b>Court:</b> Delhi High Court  <b>Panel lawyer:</b> S/C ShobhanaTakiar withKritika Gupta &amp; ArkajKumar  <b>Next date of hearing-</b> 30.10.2023 (Status quo)</p> <p><b>Case no:</b> W.P.(C)10918/2019/  <b>Case Title:</b> Chhote Lal Vs DDA &amp;Othrs.  <b>Court:</b> Delhi High Court  <b>Panel lawyer:</b> Kritika Gupta with Arkaj Kumar  <b>Next date of hearing-</b> 30.10.2023 (Status quo)</p> <p><b>Case no:</b> W.P.(C)2504/23  <b>Case Title:</b> Udaiveer &amp; Others V/S UOI (Union of India) &amp; Others.  <b>Court:</b> Delhi High Court  <b>Panel lawyer:</b> Prabha Shay Kaur &amp; Arkaj.  <b>Next date of hearing-</b> 07.02.2024</p>
9.	Eco-tourism (30ha)	(Progress: - 0%) Proposal will be taken-up once the Zone 'O-II' is finalized after the notification of MPD-2041.	<b>100% cleared</b>	<p><b>Court Case No.</b> LPA No. 196/2023  <b>Case Title:</b> Randheer&amp; Ors. Vs DDA (Bela Estate)  <b>Court:</b> Delhi high Court  <b>Panel lawyer:</b> S/C ShobhanaTakiar with ArkajKumar&amp; Kritika Gupta  <b>Next date of hearing-</b> DISPOSED OFF</p>
10.	Hindon Sarovar (45ha; 15 ha under DDA+ 30 ha under UP irrigation land)	Progress: - 0%. NOC to the Pr. Secretary (Environment, Forests & Wild Life) has been withdrawn. Land to be taken back from Forest Department.	Detailed survey under progress.	

**YAMUNA RIVER -TABLE 2**

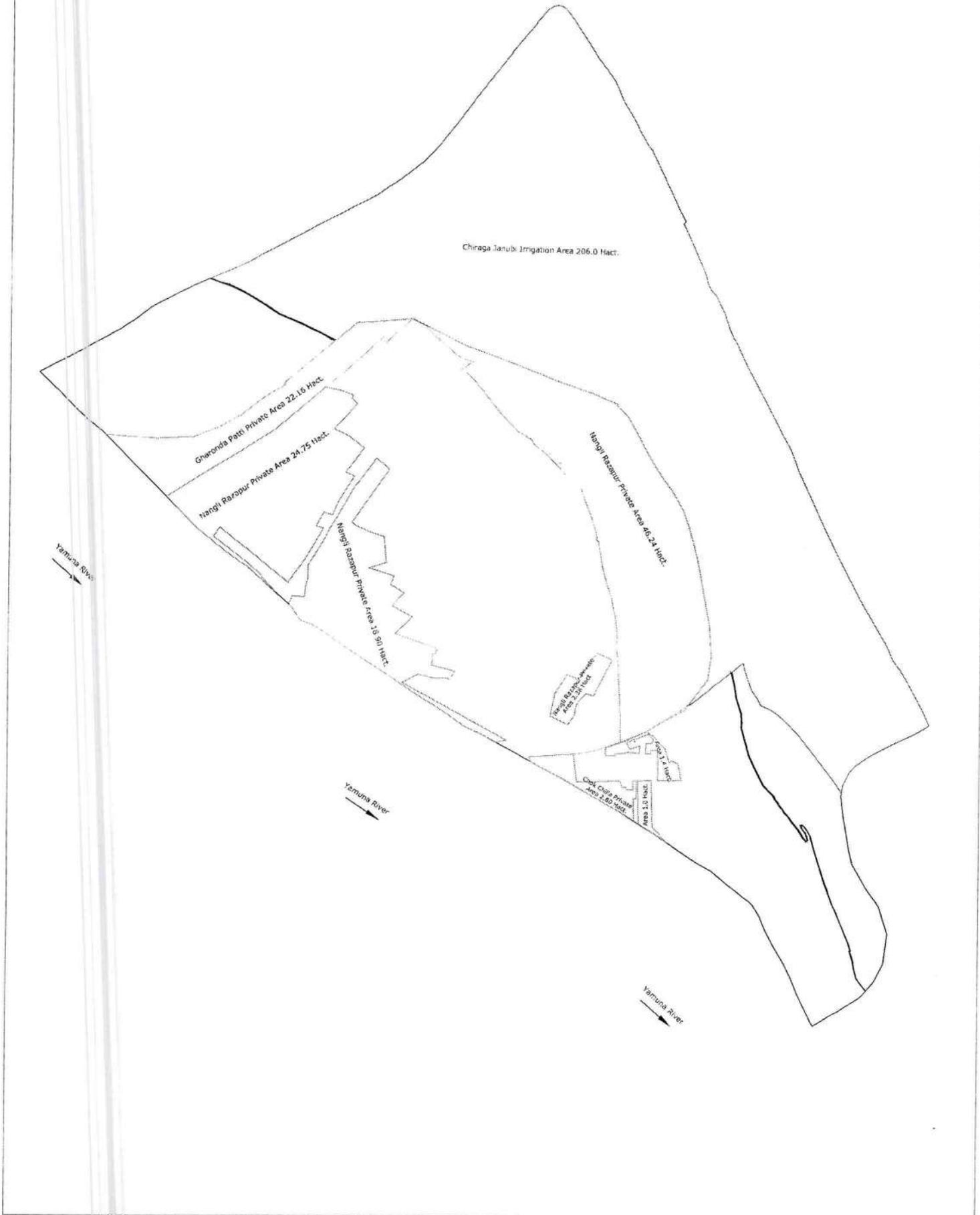
S.No.	Item	Progress of work (%)	Comments and relevant document to be uploaded.
1.	To identify and allot a piece of land at River Yamuna Flood Plains to NMCG for development of a bio-diversity park by NMCG.	<b>Under Progress (1-25%)</b>	A per an email received, NMCG is requesting an area for developing a Ghat. Joint inspection is to be undertaken. Response awaited from NMCG regarding joint inspection.
2.	A major plantation along vulnerable stretches of Yamuna flood plains. (Plan by Mar, 2023).	<b>Under Progress (1-25%)</b>	About 1.2 lacs trees conducive to floodplain ecology and 92 lacs saplings of riverine grasses are being planted.

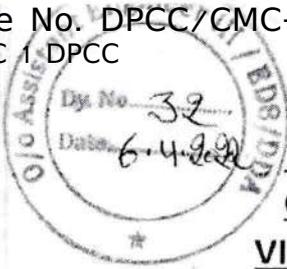
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			Plantation in the River restoration projects along the stretches of Yamuna flood plains is being taken-up under various Compensatory plantation schemes. Tress of native varieties conducive to floodplain ecology and riverine grasses to be planted.
3.	Total Flood Plan Area with breakup of restorative projects, encroachments, department-wise area allocated and the river surface area with geo-coordinates. Action plans for removal of encroachment parcel-wise shall be submitted to convenor within a fortnight.	100%	Details shared

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Total Area 519.25 Hact.





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**DELHI DEVELOPMENT AUTHORITY**  
**OFFICE OF THE DY. DIRECTOR/LM**  
**VIKAS SADAN, INA, NEW DELHI-110023**

मु. अभि. (पू.क्षे.) दि.वि.प्रा.  
C.E. (E.Z.) D.D.A. 554  
डायरी संख्या  
Dy. No. 29/3/22  
दिनांक 29/3/22  
Date

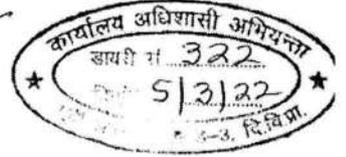
File No. F11(48)2020/LM/SEZ/DDA/97

Date: 28/03/2022

To

**Chief Engineer (East Zone)**  
16<sup>th</sup> floor, Vikas Minar,  
New Delhi-110002.

SEZ/CC-13 DDA  
Dy. No. 4187 ✓  
Date: 27/03/22



Sub:- Regarding demarcation of village Chak-Chilla, Nangli Razapur and Chiraga Janubi.

Sir,

I am directed to inform you that on the direction of Monitoring Committee/NGT regarding rejuvenation and restoration of river Yamuna, demarcation work of village Chak-Chilla, Nangli Razapur and Chiraga Janubi has been completed.

Copy of demarcation map and report has been enclosed.

Encl: - As above.

28-3-2022  
Deputy Director

Land Management (SEZ)

Copy to:-

1. PS to PC(LS & Horticulture), for kind information.
2. PS to CLM, for kind information.
3. Addl. Commer.(LS), DDA for kind information.
4. DD(Horti.-VII), DDA with the request to depute concerned staff to pursue the matter with concerned Engg. Staff.
5. EE/EMD-3, DDA for information and to take further necessary action, accordingly.

Urgent

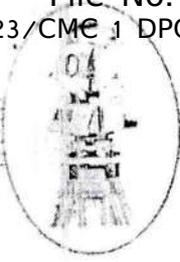
Deputy Director  
Land Management (SEZ)

1. अधी. अभि. (मु.)
2. अधी. अभि. (पू.)-IV
3. निता अधिकायी
4. अधी. अभि. पू. लि. प.-1
5. अधी. अभि. पू. लि. प.-2
6. अधी. अभि. (विद्युत)

सा.नि. / सहायक / मुख्य अभियन्ता  
पू.क्षे. (दि.वि.प्रा.)

29.3.22  
SEZ (Consultant)

198

**N.K. ENGINEERS****Engineering Consultant & Land Surveyors**

Topographical Survey, Plan Table Survey, Contour, Demarcation as per Revenue Dept., DGPS Survey &amp; Digital Survey by Total Station, Soil Investigation

**Specialized Agency**

Date: 24-03-2022

To,  
SDM ( Defence Colony )  
Office of the Sub- Division Magistrate (South East)  
Govt. NCT of Delhi, Old Gargi Collage Building  
Lajpat Nagar-IV Amar Colony  
New Delhi-110024

Name of work: Total station Machine survey for the work of demarcation of land of villages at Chak-Chilla, NangliRazapur and ChirgaJanubi in the sub Division of Defence Colony.

Subject: Submission of Revised Final demarcation report.

Reference no. : TEH/DC/DEC/2021/480-483 dated 15-09-2021 of SDM (CTB) District South East.

Ref. no: TEH/DC/SE/2021-22/5442 dated 07-02-2022

Dear Sir,

With your above reference, we have been incorporating the all comment from the Dy. Director land management. After incorporate the all comments, we are submitting the revised demarcation report.

We have been appointed by you through above referred letter dated 15-09-2021 for carrying out the above said work of demarcation.

The demarcation work was carried out on the bases of reference points shown by the revenue staff. Accuracy of the demarcation work depends on the accuracy of these reference points. All demarcation work has been carried out in the presence of revenue staff and DDA staff.

Survey report of demarcation work is being herewith submitted for necessary action.

Thanking You  
Yours truly  
For N.K.Engineers

Jagbir singh  
(Prop.)

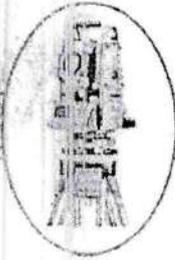
Enclosures:

1. Four Sets of Drawing
2. Four sets of Report.

1



Regd. Off. : E-356, Street No.15, Ashok Nagar, Shandara, Delhi-110093



# N.K. ENGINEERS

## Engineering Consultant & Land Surveyors

Topographical Survey, Plan Table Survey, Contour, Demarcation as per Revenue Dept., DGPS Survey & Digital Survey by Total Station, Soil Investigation

**Specialized Agency**

### Demarcation Report

Name of Work: Total station Machine survey for the work of demarcation of land of villages at Chak -Chilla, NangliRazapur and ChirgaJanubi in the sub Division of Defence Colony.

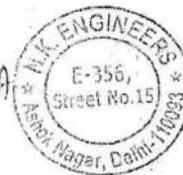
Reference no. : TEH/DC/DEC/2021/480-483 dated 15-09-2021 of SDM (CTB) District South East  
Reference no: TEH/DC/SE/2021-22/5442 dated 07-02-2022

#### Reference Points:

Initially revenue staff shows following Reference Points:

- a). Reference Point No. 1  
Khasra No. 60 North-West Corner at Present agriculture land corner of Village Nangli Razapur Delhi., this point found incorrect due to burji baramadi area
- b). Reference Point No. 2  
Khasra No. 59 North-East Corner at Present agriculture land corner of Village Nangli Razapur Delhi. , this point found incorrect due to burji baramadi area
- c). Reference Point No. 3  
Khasra No. 73North-West Corner at Present Abadi corner of Village Nangli Razapur Delhi., this point found incorrect due to burji baramadi area
- d). Reference Point No. 4  
Sihada of Village Nangli Razapaur, ChakChilla & Kilokari Delhi., this point found incorrect due to burji baramadi area

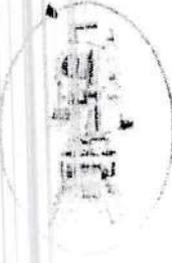
*(Signature)*  
*(Signature)* NTCH.K  
*(Signature)*  
*(Signature)*  
*(Signature)*  
*(Signature)* DDILMISZ



Regd. Off. E-356, Street No:15, Ashok Nagar, Shahdara, Delhi-110093

200

engineers@gmail.com



# N.K. ENGINEERS

## Engineering Consultant & Land Surveyors

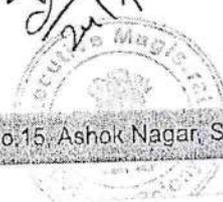
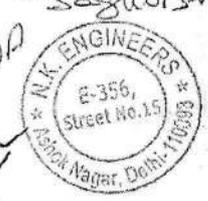
Topographical Survey, Plan Table Survey, Contour, Demarcation as per Revenue Dept., DGPS Survey & Digital Survey by Total Station, Soil Investigation

**Specialized Agency**

- e) Reference Point No. 5  
Khasra no -129 Existing railway of Village Kilokari Delhi., this reference point found correct., this reference point as shown on demarcation drawing as base point A
- f) Reference Point No. 6  
Khasra no -752 Existing well of Village Kilokari Delhi. , this reference point found correct. this reference point as shown on demarcation drawing as base point B
- g) Reference Point No. 7  
Khasra no -56 at Present Maszid of Village Bahlolpur Delhi. , this reference point found incorrect
- h) Reference Point No. 8  
Sihada Okhala, Jogabai & Bahapur Delhi. , this reference point found correct. This reference point as shown on demarcation drawing as base point C
- j) Reference Point No9  
Khasra no -301 at Present Well of Village Chilla Saroda Banger. , this reference point found correct. this reference point as shown on demarcation drawing as base point D
- k) Reference Point No. 10  
Khasra no -149 at Present Well inside the Temple of Village Chilla Saroda Banger. , this reference point found correct. this reference point as shown on demarcation drawing as base point E

We again carried out the survey work with reference point as mentioned above the survey work has been super imposed on siza sheet properly.

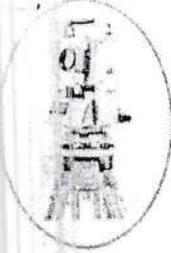
(Handwritten signatures: Dinesh Jindal, Ashok Kumar, Rajesh, Soghis Singh, etc.)



Regd. Off. : E-356, Street No.15, Ashok Nagar, Shandara, Delhi-110093

201

engineers@gmail.com



# N.K. ENGINEERS

## Engineering Consultant & Land Surveyors

Topographical Survey, Plan Table Survey, Contour, Demarcation as per Revenue Dept., DGPS Survey & Digital Survey by Total Station, Soil Investigation

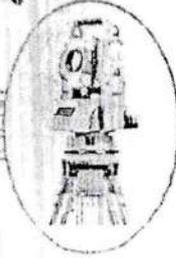
**Specialized Agency**

### Important Notes:

- Units 1 Gtha = 8.25' = 2.515 Meter.
- Least count for Measurement in British time (by Chain method) was minimum 3'. All Sizar maps are prepared considering that accuracy. Now demarcation work has been carried out by Total Station Machine (TSM) which has accuracy is 1 mm. so there is tolerance/ difference of (+) and (-) 3' or 1/3 Gatha is permissible. In that matter 1 Gatha is permissible.
- All dimensions are in Gatha.
- Collected the Masavi on dated 20-09-2021 from Head office in Tis Hazarai Campus Delhi.
- Masavi of Village Nangli Razapur of year 1936-37 & Sizar of Village Nangli Razapur of year 1942-43 (PLR) shown in the TSM map is Pink Color.
- Sizar of Village Nangli Razapur of year 1953-54 (DLR) shown in the TSM map khasra no 1 to 156. & Total area is = 1981 Bigha 16 Biswa.as per drawing.
- Total area of Village Nangli Razapur including gharonda patti masavi year 1908-09 area is = 3076 Bigha 8 Biswa.as per drawing
- Sizar of Village Nangli Razapur of year 1953-54 (DLR) area is = 1981 Bigha 16 Biswa.as per drawing
- Village of Chak-Chilla Sizar & Masavi Shape & sizes is also differ.
- Total area of khasra no 19 in ChakChilla Village including khasra no 19/2 to 19/5, 22/19, 27/19 to 43/19 is shown on demarcation plan.
- Khasra no 2/4 Area is not mentioned in the Revenue record. Now demarcation plan shown the area of khasra no 23/2, 24/2, 25/2 and 26/2. in ChakChilla Village.
- Khasra no 16/15 Area is not mentioned in the Revenue record. Now demarcation plan shown the area of khasra no 22/16. in ChakChilla Village.
- Masavi of Village Kilokari 5 parts is received from the revenue department. Some parts is fatted, shown on the TSM map is Gray Colour.
- Sizar of Jogabai also received & shown on TSM Map is stone colour.
- Masavi of Khizrabad is received & shown on TSM Map is Green Colour.
- Sizar of Behlolpur is also received & shown on TSM Map is Stone colour.
- Sizar of Chirga Janubi is also received & shown on TSM Map is Black colour.
- Sizar of Chilla Sharoda Bangar & Khadar is also received & shown on TSM Map is Red colour.
- As per field book available in revenue record, many khasra nos. area & dimension mentioned as BADASTUR., due to that reason some khasra nos. given the field book shape is not matching properly. we prepared the map as per khasra areas as khasra no. 140, 141, 148, 149, 150, 151 & 154 etc.
- as per account DDA land & private land marking with deferent colour as per sizar revenue record.

Regd. Off. : E-356, Street No. 15, Ashok Nagar, Shahdara, Delhi-110093

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# N.K. ENGINEERS

Engineering Consultant & Land Surveyors

Topographical Survey, Plan Table Survey, Contour, Demarcation as per Revenue Dept., DGPS Survey & Digital Survey by Total Station, Soil Investigation

**Specialized Agency**

**Results:**

1. Area deduction from PLR Sizara for Gharondapatti khasra no. 1 to 41 is 262 bigha 17 sizara.
2. Khasra no 219 ( 185 Bigha 17 Biswa), Khasra no.220 ( 117 Bigha 19 Biswa) khasra no 221 ( 244 Bigha 14 Biswa), Total area 548 Bigha 10 Biswa., is deducted from the masavi & record of year 1908-09 & put in account of PLR act in year 1953-54.
3. DLR(1953-54) Sizara for khasra no .1 to 156 (1981 Bigha 16Biswa), is deducted from the masavi & record of year 1908-09 & put in account of PLR act in year 1953-54 Area mansion in field book 1987 bigha 13 biswa. but totaling khasra no 1 to 156 area is 1978 bigha 13 biswa.
4. Part -I shown on demarcation plan area is 43 bigha 13 biswa. That area falls in khasra no 78,79,80,81,82,83,84 & 85. That khasra nos. as per PLR Sizara year 1942-43.
5. Part -II shown on demarcation plan area is 239 bigha 11 biswa. That area falls in khasra no 89, 143 TO 159 & 162 TO 169. That khasra nos. as per PLR Sizara year 1942-43.
6. Masavi of Chak -Chilla village year 1908-09 area is = 1158 Bigha 8 Biswa. as per drawing
7. Sizara of Chak -Chilla village year 1928 area is = 1596 Bigha 0 Biswa. as per drawing
8. Nangla Razapur, de-notified area shown in stone colour.
9. Nangla Razapur notified area shown in green colour.
10. Chak Chilla Village notified area shown in green colour.
11. Chak Chilla de-notified area shown in stone colour.
12. Khasra no 3 in Chack Chilla Village area is shown in field book 37 bigha 8 biswa but as per masavi and survey report area found is 73 bigh 12 biswa.
13. Khasra no 14 in Chack Chilla Village area is shown in field book 54 bigha 0 biswa but as per masavi and survey report area found is 127 bigh 16 biswa.
14. As per sizara kistwar year 1915-16 of village chiraga janubi the river Yamuna was flowing South-West side of Village Chirga Janubi. But now it has flowing towards chakchilla & Nangi Razapur Village..

Thanking You  
Yours truly

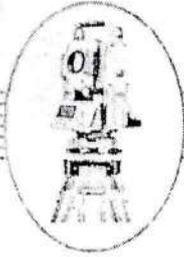
For N.K.Engineers

Jagbir Singh  
(Prop.)



*[Handwritten signatures and initials]*  
NTCLM/02/02A  
R Chandra  
DD/LM/52/02A  
6  
Executive Magistrate  
Defence Colony  
20/3/22

Regd. Off. : E-356, Street No. 15, Ashok Nagar, Shandara, Delhi-110093



# N.K. ENGINEERS

## Engineering Consultant & Land Surveyors

Topographical Survey, Plan Table Survey, Contour, Demarcation as per Revenue Dept., DGPS Survey & Digital Survey by Total Station, Soil Investigation  
**Specialized Agency**

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Thanking You  
Yours truly

For N.K.Engineers

Jagbir Singh  
(Prop.)



*(Handwritten signatures and initials)*  
NTCUM/02/DA  
Rachalun  
DD/2MS2  
6 Tsh/um/3E2/DA  
NTCHK



Regd. Off. : E-356, Street No.15, Ashok Nagar, Shahdara, Delhi-110093

Receipt No. 393926(13)/2022/AD (Central District) dt. 21/10/22  
 sent by SE (HCC)-III



DELHI DEVELOPMENT AUTHORITY  
 Office of the Director, LM-I  
 B-Block, Vikas Sadan, INA, New Delhi - 23

Reminder-I  
 AE I/EMD-3  
 Dy. No. 816  
 Date 28.10.22  
 SHAKARPUR, DELHI

No. TN2(15)2020/ 473

Dated: 29/10/22

To

The Chief Engineer (East) (Horticulture)  
 DDA, Vikas Minar,  
 New Delhi - 110002

Sub: Regarding encroachments at Government Land at Delhi- Noida Border in Yamuna Khadar.

Kindly refer to letter No. FSDM/MV/Misc/2022/2690-91 dt. 18.08.2022 of D.M.(East) GNCTD & subsequent letter No. SDM/MV/Misc/2022/3355-58 dated 23.09.2022 on the subject cited above wherein the letter No. 25(10)22-RN/252/A-2324 dt. 04.07.2022 of Spl. Secretary to Hon'ble LG has been forwarded for providing action taken report.

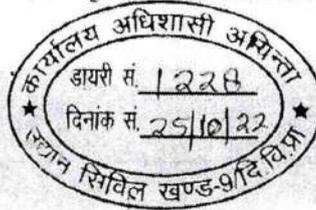
In this regard, it is submitted that a joint inspection was carried out on 27.07.2022 of the area in question by SDM (Mayur Vihar), Executive Magistrate (Mayur Vihar) GNCTD and officials/officers of DDA, LM/Central Zone, South East Zone and Hort. Division-VII and found that about 40 temporary chappars/kabaris existed at Delhi-Noida Border (in Delhi Side).

The site under reference falls in Khasra No. 82 Min of Revenue Estate Chiragah Janubi, the ownership has been recorded as "Sarkar Daulat Madar" i.e. the Central Government Land and possession is mentioned as with "Mehkna Nehar" (the then United Provinces Canal Department). The United Provinces Canal Department was under the control of Central Government. Hence, land in question belongs to Central Government.

A suit filed by State of U.P against DDA & Ors (Suit No. 10/69) has been decreed in favour of U.P Govt. An Execution titled as "State of U.P V/s DDA (Execution No. 45449/2016) is pending in Karkardooma Court. Next date of hearing in the matter is 22.10.2022. However, the land in question is being taken care by Engineering Division, DDA.

It is, therefore, once again requested that necessary action may be taken in the matter without any further delay for removing the encroachment from the said land.

Encl: As Above



Director (LM-I)

Copy for kind information and for taking necessary action to:-

1. Principal Commissioner, Horticulture, DDA.
2. OSD to Vice Chairman, DDA.
3. CLM, DDA.
4. DM/East, GNCTD, Block-A, LM Bundh, Shastri Nagar, Delhi - 110031
5. SDM, Mayur Vihar, Laxmi Nagar, New Delhi - 110031

AE-I  
 Please fix the programme  
 for removal on 7.11.2022  
 B. Sami  
 25/10/22

Mayur naturi  
 File

Director (LM-I)

205

GOVERNMENT OF NCT OF DELHI  
OFFICE OF THE DISTRICT MAGISTRATE (EAST)  
BLOCK-A, L.M. BUNDH, SHASTRI NAGAR, DELHI-110031

F. No. SDM/MV/MISC./2022/3255/58

Dated: 23/09/2022

To: The Commissioner (Land Management),  
Delhi Development Authority,  
Block, 2<sup>nd</sup> floor,  
Vikas Sadan, Delhi-110023

Subj: Regarding encroachment at Govt. Land at Delhi Noida Border in Yamuna Khadar.

Sr. Kindly refer to letter no. TN2(15)2020/387 dated 22/08/2022 & letter no. TN2(15)2020/390 dated 22/08/2022 issued by the Director (L.M-I) to this office & to the Chief Engineer (East)/Horticulture, DDA respectively on the subject cited above. Vide above stated letters, it was stated by your office that action would be taken by Chief Engineer, Horticulture, DDA for removal of encroachments from the government land & simultaneously, Chief Engineer (East)/Horticulture, DDA was asked by your office to remove the encroachments.

Several communications were made thereafter, by this office with the Chief Engineer (East)/Horticulture, DDA to take urgent action for removal of encroachments & send Action Taken Report so that the O/o Hon'ble L.G, Delhi could be apprised accordingly, being the Raj Niwas reference. However, Action taken report is yet to be received in the regard.

It is, therefore, once again requested that necessary action may be taken in the matter without any further delay & an Action Taken Report from your end may be sent to this office at the earliest.

This issues with the approval of District Magistrate (East)

  
(SANDIP DUTTA)  
SUB DIVISIONAL MAGISTRATE (MAYUR VIHAR)

Copy for information to :-

1. The Chief Engineer (East)/Horticulture, DDA for necessary action
2. PA to Pr. Secretary (Revenue)/Divisional Commissioner, Govt of Delhi for information
3. OSD to Vice Chairman, DDA, for information



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Reminder



GOVT OF NCT OF DELHI  
OFFICE OF THE DISTRICT MAGISTRATE (EAST),  
L. M. BUNDH MARG, SHASTRI NAGAR, DELHI - 110031.

No. F-SDM/MV/Misc./2022/2690-91

Dated: 18/08/2022

Vijay/M To

The Commissioner (Land Management),  
Delhi Development Authority  
A-Block, 2nd Floor,  
Vikas Sadan, Delhi-110023

Sub:- Regarding encroachment at Govt. Land at Delhi Noida Border in Yamuna Khadar.

Sir,

Kindly refer to the reference received from Raj Niwas (copy enclosed) regarding encroachments on Govt. land in Yamuna Khadar near Delhi-Noida Border. Meetings of the Special Task Force (STF) and the District Task Force (DTF) were also held in this office on this subject wherein Representative of DDA was also present. Minutes of the Meetings were also forwarded to DDA along with the reference and complaint received from the Raj Niwas. It was decided in the meetings that as the land pertained to DDA, necessary action be taken by DDA in coordination with Police and Action Taken Report be provided.

A joint inspection of the area by the officers of DDA along with concerned Revenue officers was also held on 27<sup>th</sup> July 2022 & it was assured by DDA that report in regard would be submitted at the earliest.

Several telephonic messages and conversations in this regard were also held requesting for the Action Taken Report. An e-mail request from District Magistrate (East) and a further Reminder letter No. SDM/MV/Misc./2022/2637 dated 11.08.2022 was also sent to DDA with the request to send the ATR without further delay, however the Action Taken Report is still awaited.

As the reference had been received from Raj Niwas, which is being followed-up & a Report is to be submitted in this regard, it is again requested to send the Action Taken Report without further delay.

18/08/22  
(ANIL BANKA)

District Magistrate (East)

Copy for information to:-

1. The Pr. Secretary (Revenue), 5, Sham Nath Marg, Delhi-110054.



Sl. No.	Easting	Northing
1	722845.635	3164467.741
2	722750.315	3164467.156
3	722691.264	3164467.374
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5	722494.203	3164480.311
6	722369.546	3164491.271
7	722319.366	3164489.776
8	722179.753	3164677.506
9	722200.738	3164569.94
10	722218.546	3164465.332
11	722160.534	3164829.494
12	722130.14	3164838.742
13	722108.339	3164870.734
14	722121.47	3164892.355
15	722157.331	3164875.043
16	722186.988	3164854.282
17	722270.62	3164809.895
18	722354.978	3164777.259
19	722449.634	3164743.438
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21	722730.2	3164614.645
22	722858.381	3164552.329
23	722976.77	3164504.128
24	723102.513	3164525.918
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26	723280.43	3164528.464
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31	723740.731	3165207.193
32	723730.093	3165249.607
33	723711.646	3165316.546
34	723690.964	3165371.937
35	723676.491	3165395.364
36	723546.257	3165609.836
37	723586.927	3165537.935
38	723534.672	3165633.02
39	723491.939	3165708.153
40	723445.184	3165762.093
41	723362.819	3165797.136
42	723249.834	3165835.667
43	723147.673	3165878.033
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45	722894.065	3165974.138
46	722760.41	3166039.065

Sl. No.	Easting	Northing
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285	723856.479	3163741.557
286	723877.327	3163774.231
287	723891.559	3163796.535
288	723858.333	3163816.491
289	723823.097	3163753.073
290	723839.835	3163783.198
291	723819.946	3163794.247
292	723800.556	3163761.18
293	723737.355	3163784.53
294	723806.439	3163771.212
295	723805.849	3163807.884
296	723786.572	3163831.053
297	723767.616	3163841.181
298	723750.369	3163844.216
299	723655.459	3163768.858
300	723631.992	3163777.295
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305	723549.699	3163813.208
306	723628.158	3163868.005
307	723622.392	3163891.288
308	723611.45	3163902.529
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314	723759.267	3163870.916
315	723780.103	3163871.379
316	723811.263	3163872.071
317	723833.633	3163872.567
318	723843.862	3163872.795
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321	723922.014	3163874.53
322	723928.123	3163897.174
323	723914.916	3163899.995
324	723827.704	3163903.717
325	723844.645	3163897.575
326	723854.191	3163914.641

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58	723086.528	3165660.372
59	723048.63	3165611.395
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62	723218.039	3165549.092
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65	723296.29	3165468.025
66	723338.378	3165394.354
67	723321.598	3165441.908
68	723557.927	3165390.172
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82	723468.787	3164655.701
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85	723656.461	3164499.422
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87	723864.634	3164376.38
88	724035.713	3163659.672
89	724031.758	3163523.718
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91	724029.985	3163550.373
92	724079.711	3163555.179
93	724086.732	3163538.504

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333	723699.36	3163963.147
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336	723630.615	3163993.83
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344	723596.642	3163870.116
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351	723596.154	3163892.126
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366	723364.726	3163829.155
367	723362.867	3163862.114
368	723340.915	3163856.595
369	723408.341	3163863.124
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394	723413.616	3164099.216
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397	723379.688	3164141.417
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178	723947.287	3163211.273
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183	724108.37	3163264.019
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432	723505.844	3164293.642
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443	723488.152	3164179.987
444	723523.613	3164161.206
445	723508.213	3164160.25
446	723523.979	3164146.004
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448	723514.143	3164123.927
449	723489.995	3164148.049
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454	723540.092	3164089.573
455	723521.107	3164088.853
456	723513.747	3164088.574
457	723569.584	3164062.824
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459	723513.174	3164037.404
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463	723592.787	3164043.749
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212

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195	724166.659	3163384.585
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197	724094.643	3163375.239
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203	724021.602	3163373.617
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208	723893.422	3163405.519
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213	723800.496	3163368.718
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215	723836.506	3163391.39
216	723849.229	3163396.767
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219	723983.413	3163470.457
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221	723955.283	3163503.509
222	723936.647	3163523.44
223	723927.402	3163542.936
224	723955.213	3163538.914
225	723983.224	3163528.685
226	723991.58	3163542.952
227	724005.436	3163569.347
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233	723864.524	3163581.343
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479	723587.046	3164302.294
480	723585.538	3164370.182
481	723592.677	3164370.341
482	723608.45	3164370.691
483	723692.399	3164372.555
484	723681.931	3164432.957
485	723659.736	3164442.966
486	723649.843	3164437.575
487	723634.371	3164487.755
488	723591.183	3164537.513
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492	723582.33	3164469.078
493	723587.455	3164510.56
494	723591.836	3164524.177
495	723574.109	3164543.422
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213

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236	723800.414	3163566.545
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238	723765.185	3163538.677
239	723715.241	3163531.4
240	723692.573	3163520.342
241	723664.052	3163544.691
242	723669.386	3163514.351
243	723657.606	3163511.307
244	723645.766	3163579.997
245	723657.162	3163583.876
246	723668.159	3163604.741
247	723670.618	3163587.818
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261	724027.765	3163583.759
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544	723442.314	3165009.646

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189 724274.535 3163288.23

214

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196	724094.218	3163381.779
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216	723849.229	3163396.767
217	723839.524	3163423.024
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219	723983.413	3163470.457
220	723948.74	3163497.937
221	723955.283	3163503.509
222	723936.647	3163523.44
223	723927.402	3163542.936
224	723955.213	3163538.914
225	723983.224	3163528.685
226	723991.58	3163542.952
227	724005.436	3163569.347
228	724004.42	3163591.899
229	724003.196	3163608.984
230	723935.851	3163606.668
231	723889.514	3163607.992
232	723905.991	3163546.033
233	723864.524	3163581.343
234	723868.42	3163546.873

468	723591.826	3164087.037
469	723591.509	3164101.313
470	723590.943	3164126.781
471	723590.287	3164156.31
472	723695.743	3164051.845
473	723699.658	3164055.148
474	723704.081	3164058.88
475	723708.432	3164062.551
476	723658.718	3164102.004
477	723669.391	3164111.554
478	723589.439	3164194.53
479	723587.046	3164302.294
480	723585.538	3164370.182
481	723592.677	3164370.341
482	723608.45	3164370.691
483	723692.399	3164372.555
484	723681.931	3164432.957
485	723659.736	3164442.966
486	723649.843	3164437.575
487	723634.371	3164487.755
488	723591.183	3164537.513
489	723565.116	3164552.723
490	723606.897	3164481.393
491	723581.414	3164481.828
492	723582.33	3164469.078
493	723587.455	3164510.56
494	723591.836	3164524.177
495	723574.109	3164543.422
496	723520.809	3164503.689
497	723522.737	3164513.341
498	723523.3	3164526.693
499	723496.113	3164509.911
500	723501.7	3164495.387
501	723508.053	3164486.037
502	723542.681	3164498.148
503	723565.624	3164508.519
504	723563.364	3164468.693
505	723566.951	3164369.77
506	723541.931	3164470.388
507	723537.291	3164369.111
508	723500.659	3164474.048
509	723506.292	3164368.423
510	723478.32	3164470.161
511	723483.007	3164367.906
512	723453.794	3164467.814
513	723454.102	3164461.581
514	723458.211	3164367.355

235	723819.152	3163570.87
236	723800.414	3163566.54
237	723796.718	3163538.838
238	723765.185	3163538.677
239	723715.241	3163531.4
240	723692.573	3163520.342
241	723664.052	3163544.691
242	723669.386	3163514.351
243	723657.606	3163511.307
244	723645.766	3163579.997
245	723657.162	3163583.876
246	723668.159	3163604.741
247	723670.618	3163587.818
248	723715.754	3163600.513
249	723785.972	3163618.125
250	723805.668	3163622.563
251	723858.399	3163626.579
252	723883.737	3163629.712
253	723885.674	3163622.431
254	723933.163	3163627.59
255	723934.914	3163613.961
256	724002.605	3163616.289
257	724014.529	3163616.699
258	724010.947	3163616.575
259	724013.373	3163592.427
260	724013.827	3163583.392
261	724027.765	3163583.759
262	724027.135	3163593.238
263	724022.73	3163659.49
264	724011.788	3163657.849
265	723959.836	3163650.057
266	723930.835	3163645.707
267	723881.453	3163638.301
268	723857.338	3163634.41
269	723860.745	3163635.196
270	723857.25	3163656.349
271	723781.612	3163630.817
272	723718.771	3163614.975
273	723778.136	3163641.828
274	723714.594	3163628.904
275	723771.4	3163663.163
276	723709.726	3163645.138
277	723681.516	3163637.728
278	723756.129	3163732.661
279	723850.232	3163698.827
280	723906.102	3163678.738

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515	723420.044	3164460.317
516	723418.363	3164474.815
517	723417.053	3164490.054
518	723435.019	3164366.84
519	723334.1	3164364.599
520	723331.674	3164467.686
521	723301.675	3164465.813
522	723314.773	3164364.17
523	723281.589	3164363.433
524	723259.97	3164463.209
525	723235.328	3164461.671
526	723257.204	3164362.892
527	723255.063	3164377.211
528	723246.255	3164376.492
529	723248.025	3164362.688
530	723165.637	3164360.859
531	723185.856	3164361.308
532	723173.071	3164457.784
533	722950.74	3164454.99
534	723047.506	3164455.153
535	723472.336	3164525.05
536	723472.994	3164514.399
537	723785.062	3164749.086
538	723796.137	3164833.497
539	723790.326	3164944.398
540	723769.388	3165055.342
541	723750.844	3165153.608
542	723624.01	3165093.049
543	723534.319	3165048.828
544	723442.314	3165009.646

Sl. No.	Eastng	Northng
545	723230.995	3164693.641
546	723275.818	3164764.857
547	723318.903	3164746.831
548	723384.057	3164845.474
549	723399.353	3164838.125
550	723438.449	3164818.002
551	723371.663	3164686.345
552	723344.111	3164695.039
553	723427.122	3164826.305
554	723372.485	3164728.249
555	723310.454	3164655.646
556	723303.069	3164612.845
557	723278.18	3164575.652
558	723266.508	3164583.637
559	723216.262	3164609.836
560	722724.96	3164763.162
561	722781.851	3164748.234
562	722830.841	3164748.487
563	722844.482	3164744.861
564	722861.953	3164774.091
565	722849.254	3164778.328
566	722776.507	3164795.455
567	722778.936	3164838.748
568	722786.369	3164835.697
569	722797.921	3164855.556
570	722758.044	3164847.005
571	722769.897	3164867.717
572	722718.551	3164860.401
573	722668.08	3164732.652
574	722670.497	3164738.77
575	722588.873	3164764.256
576	722598.429	3164772.43
577	722664.014	3164879.697
578	722563.439	3164842.7
579	722542.72	3164823.315
580	722512.017	3164794.588
581	722458.351	3164847.622
582	722478.306	3164873.522
583	722522.821	3164931.297
584	722535.557	3164922.684
585	722589.255	3164885.87
586	722604.932	3164875.706
587	722623.13	3164894.162
588	722640.611	3164911.893
589	722703.794	3164975.975
590	722582.065	3165039.028

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Sl. No.	Eastng	Northng
631	722022.379	3164873.809
632	722013.647	3164897.167
633	721983.637	3164954.6
634	721972.232	3164987.54
635	721890.536	3165019.559
636	721905.918	3164968.453
637	721911.474	3164946.383
638	721921.487	3164899.098
639	721847.416	3164896.725
640	721822.358	3164958.089
641	721773.705	3165088.74
642	721728.18	3165183.576
643	721743.086	3165151.027
644	721958.021	3165011.22
645	721927.328	3165036.64
646	721875.075	3165074.978
647	721844.761	3165096.249
648	721770.511	3165155.82
649	721716.674	3165196.6
650	721676.31	3165263.901
651	721634.268	3165314.316
652	722207.654	3164910.068
653	722305.097	3165049.38
654	722261.185	3165051.155
655	722229.514	3164967.682
656	722210.322	3165045.532
657	722136.73	3165137.636
658	722095.62	3165599.087
659	722053.559	3165572.052
660	722011.499	3165545.016
661	721969.439	3165517.98
662	721927.378	3165490.945
663	721885.318	3165463.909
664	721843.258	3165436.874
665	721800.366	3165411.176
666	721905.164	3165319.75
667	721974.417	3165268.367
668	721997.031	3165300.931
669	722245.786	3165101.184
670	722304.17	3165183.902
671	722371.408	3165299.595
672	722460.774	3165640.333
673	722518.737	3165594.733
674	722352.767	3165550.084
675	722453.034	3165503.907
676	722483.355	3165489.942

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591	722628.165	3165017.116
592	722673.13	3165062.966
593	722619.743	3165096.628
594	722630.432	3165112.969
595	722634.06	3165126.526
596	722529.224	3165150.324
597	722539.107	3165153.712
598	722604.295	3165176.056
599	722595.123	3165270.066
600	722537.558	3165288.424
601	722499.4	3165150.188
602	722474.522	3165185.361
603	722437.216	3165200.621
604	722470.199	3165261.157
605	722495.899	3165308.325
606	722476.182	3165320.269
607	722498.887	3165352.505
608	722527.679	3165393.383
609	722556.471	3165434.261
610	722585.263	3165475.14
611	722488.67	3165378.88
612	722546.538	3165460.844
613	722614.055	3165516.018
614	722594.844	3165532.458
615	722565.573	3165557.509
616	722507.191	3165478.965
617	722449.941	3165388.168
618	722395.656	3165297.575
619	722317.175	3165162.44
620	722424.912	3165094.37
621	722316.471	3165114.659
622	722310.541	3165092.542
623	722367.778	3165046.846
624	722393.095	3165027.859
625	722419.859	3165007.787
626	722377.119	3164881.53
627	722371.474	3164864.854
628	722328.288	3164837.382
629	722080.211	3164913.13
630	722070.225	3164903.038

677	722279.738	3165428.986
678	722426.037	3165393.901
679	722405.7	3165347.839
680	722373.942	3165357.153
681	722365.306	3165359.685
682	722344.223	3165307.598
683	722335.321	3165310.219
684	722296.21	3165245.697
685	722181.638	3165261.743
686	722276.011	3165385.872
687	722262.249	3165389.907
688	722254.557	3165372.719
689	722182.103	3165422.706
690	722164.968	3165418.663
691	722140.188	3165498.049
692	722148.428	3165492.278
693	722201.987	3165454.765
694	722269.967	3165407.153
695	722290.807	3165447.341
696	722182.786	3165529.895
697	722173.483	3165542.24
698	722119.214	3165614.253
699	722174.221	3165649.611
700	722197.778	3165633.146
701	722237.901	3165614.054
702	722301.986	3165567.546
703	722322.164	3165598.771
704	722254.614	3165640.176
705	722197.222	3165666.197
706	722273.41	3165730.241
707	722332.238	3165698.83
708	722377.844	3165680.564
709	722410.29	3165664.824
710	722491.757	3165755.543
711	722472.349	3165776.257
712	722478.421	3165787.714
713	722428.291	3165805.769
714	722376.581	3165816.967